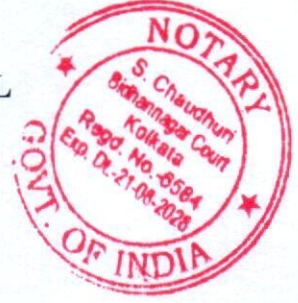


BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 20/2022/EZ
[SUPROVA PRASAD –VS- MOEF&CC]



&

ORIGINAL APPLICATION NO.33/2024/EZ
[SUBHAS DATTA –VS- STATE OF WEST BENGAL & ORS]

&

ORIGINAL APPLICATION NO.40/2024/EZ
[ANKUR SHRAMA –VS- STATE OF WEST BENGAL &
ORS]

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF
SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL.

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2.	Circular of West Bengal Pollution Control Board dated 10.01.2007	R/1	4-5
3.	Report of Urban Development & Municipal Affairs Department	R/2(colly)	6

Filed by:

()

Advocate

Calcutta High Court

1
SL. NO. 442/2026

BEFORE THE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION NO. 20/2022/EZ
[SUPROVA PRASAD -VS- MOEF&CC]



&

ORIGINAL APPLICATION NO.33/2024/EZ
[SUBHAS DATTA -VS- STATE OF WEST BENGAL
& ORS]

&

ORIGINAL APPLICATION NO.40/2024/EZ
[ANKUR SHRAMA -VS- STATE OF WEST
BENGAL & ORS]

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL
CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT
OF WEST BENGAL.

Most Respectfully Sheweth

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 59 years, by
occupation service, having office at Prani Sampad Bhawan, 5th Floor, LB-2,
Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare
as follows:-

1. That, I am holding the post of Additional Chief Secretary, Environment
Department, Government of West Bengal and I have made myself well
acquainted with the facts and circumstances of instant case and have gone

21 APR 2026



through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuance of the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 04.07.2025 and 30.01.2026 wherein Respondent No-4, Additional Chief Secretary, Environment Department, Government of West Bengal was directed to file affidavit with regard to the action taken for cleaning of Ganga Ghats.
3. That the West Bengal Pollution Control Board has issued a Circular dated 10.01.2007 in exercise of the powers conferred by Section 33 and 33A of the Water [Prevention and Control of Pollution] Act, 1974, Section 31 and 31A of the Air [Prevention and Control of Pollution] Act 1981, and Section 5 of the Environment [Protection] Act, 1986 whereby the entry, use, sale, accumulation, dumping and processing of plastic carry bags are prohibited within 50 (Fifty) metres area of both sides of the banks of the River Ganga with immediate effect and declared such areas as 'Plastic Free Zones'. At present this Circular is in force in the State of West Bengal. In case of violation, the local authorities / police authorities shall intimate the West Bengal Pollution Control Board, who shall take action as per prevalent laws. Copy of the Circular issued by West Bengal Pollution Control Board dated 10.01.2007 is marked and annexed as **Annexure R/1**.
4. That the Department of Urban Development and Municipal Affairs has forwarded report of Kolkata Municipal Corporation depicting conservancy services and solid wastes collection and segregation at source regularly from different ghats along the stretch of the river Ganga. Regular sweeping are being done at Ganga Ghats.

21 APR 2026



Respective Municipalities along river Ganga like Panihati Municipality, Baranagar Municipality and Uttarpara Kotrung Municipality have also taken up measures for cleaning of ghats on the River Ganga.

Copy of the report of Urban Development and Municipal Affairs Department including Geo tagging photos depicting the activities of Solid Waste Management (SWM) department on different ghats along the stretch of River Ganga is marked and annexed as **Annexure R/2(colly)**.

That the reply is true to my knowledge and belief, which I derived from the office record.

Roshni Sen

DEPONENT

VERIFICATION

I, Smt. Roshni Sen, Additional Chief Secretary, Environment Department, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 21st day of April, 2026.

21 APR 2026

S. Chaudhuri
S. CHAUDHURI
 ★ NOTARY ★
 GOVT. OF INDIA
 Regd. No.-6584/08
 Bidhannagar Court
 Dist.-North 24 Pgs.

Roshni Sen

DEPONENT



WEST BENGAL POLLUTION CONTROL BOARD

Paribesh Bhawan, 10A
Block - LA, Sector - III
Salt Lake, Kolkata - 700098

No. 2198-142L/WPB/2006(Part - I)

Dated: 10/01/2007

CIRCULAR

WHEREAS a writ petition has been filed before the Hon'ble High Court, Calcutta being No. 31110(W) of 1997 (M. C. Mehta ... Petitioner Vs. Union of India and Ors. ... Respondents);

AND WHEREAS Hon'ble High Court, Calcutta in connection with the above mentioned matter and upon hearing on 05-05-2006, was pleased to constitute a monitoring Committee to suggest and to take steps for minimising the pollution of River Ganga and to bring it under control and to maintain the cleanliness of the River Ganga;

AND WHEREAS the said monitoring Committee has issued direction to the West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') vide Memo. No. EN/2149/3C-12/2005, dated December 12, 2006, to issue a circular declaring the area of 50 (Fifty) Metres of both banks of the River Ganga from Diamond Harbour (Dist. 24 Parganas South) to Malda (Dist. Malda) as 'Plastic Free Zone', to stop use, manufacture and storage of plastic carry bags of any kind;

AND WHEREAS the State Board is entrusted with the enforcement of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution), Act, 1981 and the Environment (Protection) Act, 1986 read with the Plastic Manufacture, Sale and Usage Rules, 1999 and as amended in the year 2003, for the purpose of protection of environment and for the prevention and control of pollution in the State of West Bengal.

AND WHEREAS it is observed that due to extensive and indiscriminate use, accumulation and dumping of non-biodegradable plastic carry bags by the both sides of the banks of the River Ganga within the stretch from Diamond Harbour to Malda in the State of West Bengal, causing environmental pollution due to contamination of water in such areas or in their vicinity;

AND WHEREAS for the purpose of protecting the environment in the under mentioned areas, the entry, stopping the use, sale and processing of the plastic carry bags should be prohibited;



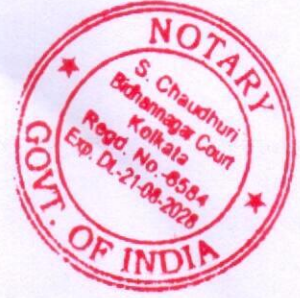
AND THEREFORE in exercise of the powers conferred by section 11 and 33A of the Water (Prevention and Control of Pollution) Act 1974 and by section 31 and 31A of Air (Prevention and Control of Pollution) Act 1981, and section 5 of the Environment (Protection) Act, 1986 the entry, use, sale, accumulation, dumping and processing of plastic carry bags are prohibited within the 50 (Fifty) Metres area of both sides of the banks of the River Ganga with immediate effect and hereby declares the such areas as Plastic Free Zones;

2. In case of any violation of the provisions of this circular by any individual, organisation or association of persons, the State Board will issue regulatory order as contemplated under the Environment (Protection) Act, 1986 and rules made thereunder.
3. The Executive Heads of the local authorities located in. the areas of the both sides of the River Ganga from Diamond Harbour to Malda should take necessary steps for proper execution of the provisions of this circular and to arrange wide spread publicity of this circular in their respective jurisdiction particularly within 50 (Fifty) Metres of both sides of the River Ganga as per the direction of the monitoring committee constituted by the Hon'ble High Court, Calcutta.
4. The officers-in-Charge of the concerned police stations having jurisdiction on the both sides of the River Ganga from Diamond Harbour to Malda, are hereby directed to oversee that the provisions of this circular are not violated in any manner and in case any violation has been noted, immediate action under section 188 of the Indian Penal Code may be initiated against the violator and or violators under intimation to the State Board.
5. The Deputy Commissioners of Kolkata Police and the Superintendents of the districts concerned may also oversee through their good offices so that the provisions of this circular are not violated. Such authorities may also issue circular intimating the concerned police stations under their jurisdiction to oversee the implementation of this circular and take necessary steps in case of any violation is noted.

By Order,

Sd/-

(Debal Ray)
Member-Secretary
W. B. Pollution Control Board



THE KOLKATA MUNICIPAL CORPORATION
Central Municipal Office Buildings
5, SN Banerjee Road
Kolkata 700013

Memo. No. KMC-NGT/25-26/043

Date: 02.03.2026

To : *The Secretary to the Government of West Bengal*
& Program Director, SMCG, West Bengal
Urban Development & Municipal Affairs Department,
NAGARAYAN, DF-8, Sector-1, Salt Lake,
Kolkata- 700 054
Email- ngt.udma@gmail.com, lawcellwbsmcg@gmail.com

Sub : Report of Kolkata Municipal Corporation in connection with Hon'ble NGT matter regarding Original Application No.20/2022/EZ with O.A No. 33/2024/EZ and O.A No. 40/2024/EZ;

Ref.: No. 125(Law)/UDMA-15011(15)/2/2024-LS-MA SEC dt.16.02.2026

Madam,

In connection with the Subject icw Hon'ble NGT matter, Report on cleaning of Ghats on the river Ganga is enclosed herewith for kind perusal, together with Geo-tagging photos depicting the activities of SWM Department of Kolkata Municipal Corporation.

Thanking you,

Yours faithfully

Joint Municipal Commissioner
Kolkata Municipal Corporation
Joint Municipal Commissioner
The Kolkata Municipal Corporation

Encl: Report as stated.



Original Application No.20/2022/EZ with O.A No. 33/2024/EZ and
O.A No. 40/2024/EZ

Before the Hon'ble National Green Tribunal

Eastern Zone Bench, Kolkata

Report

Solid Waste Management Department (SWM) of The Kolkata Municipal Corporation (KMC) provides conservancy services as per procedure and solid wastes are collected and segregated at source regularly from different ghats along the stretch of the river Ganga. Ganga ghats are being cleaned by regular sweeping.

Few Geo tagging photos depicting the activities of SWM department on different ghats along the stretch of the river Ganga are enclosed herewith for kind perusal.



GEO-TAGGING PHOTOGRAPHS OF ALL THE GHATS
ALONG THE STRETCH OF THE RIVER GANGA

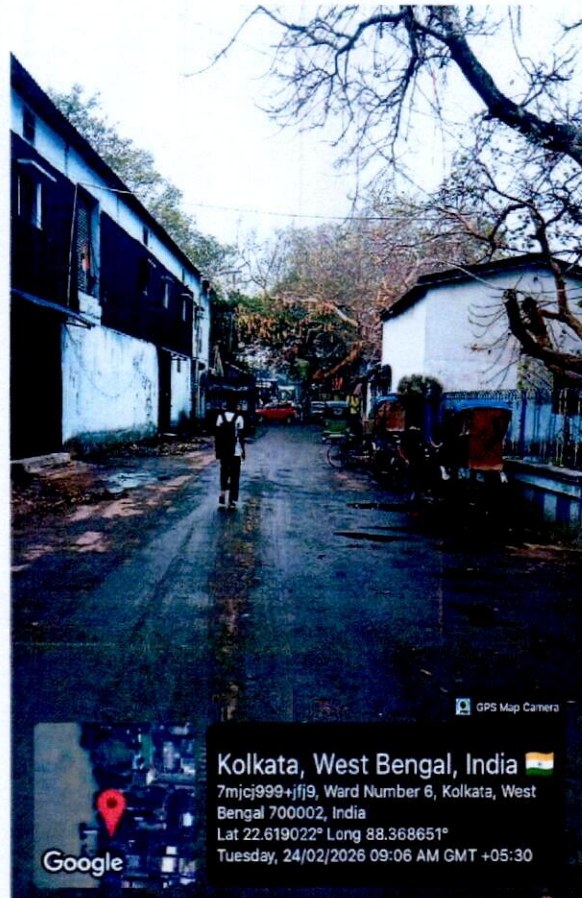
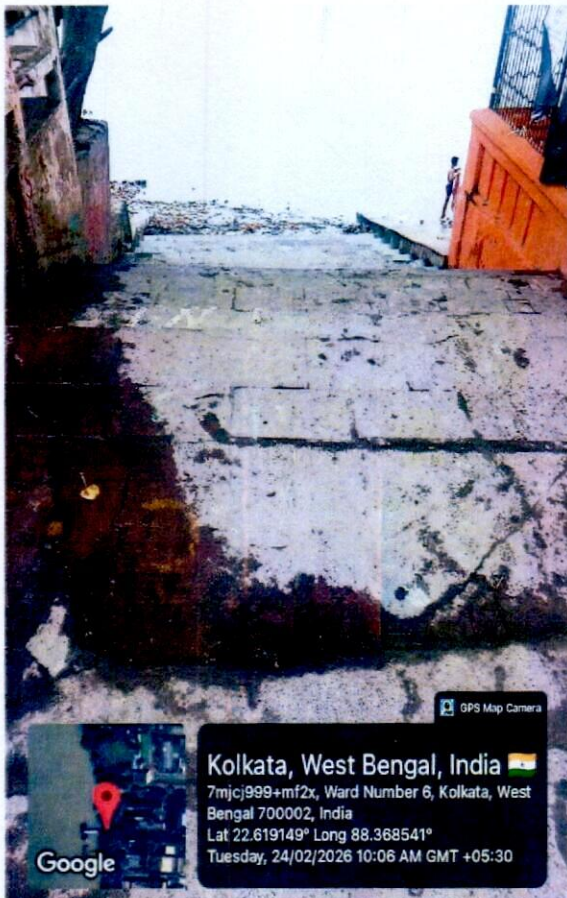


GHATS UNDER BOROUGH-I ALONG RIVER GANGA

NOTARY
S. Chaudhuri
Bichannagar Court
Kolkata
Regd. No. 6584
Exp. Dt. 21-08-2028
GOVT OF INDIA

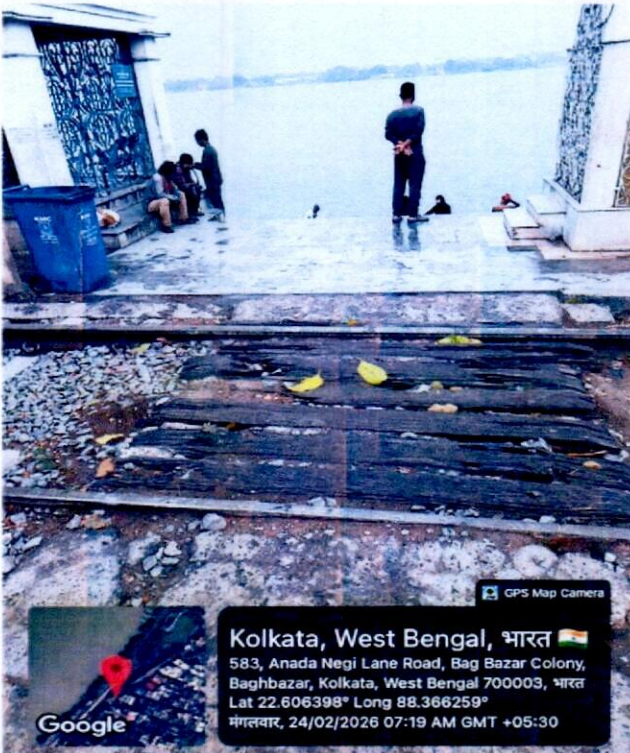
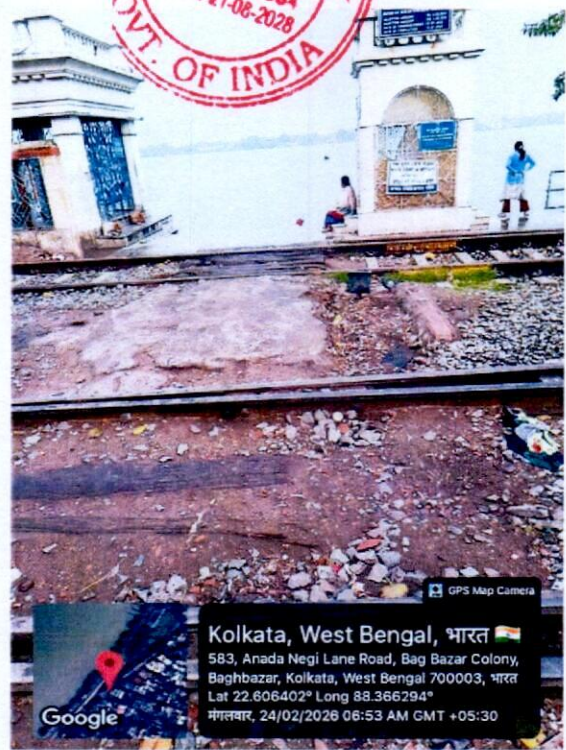


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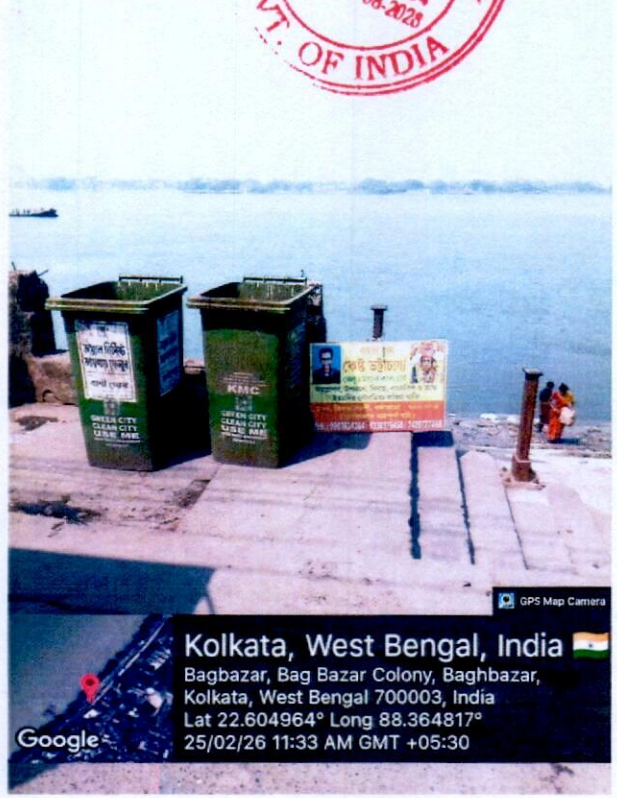
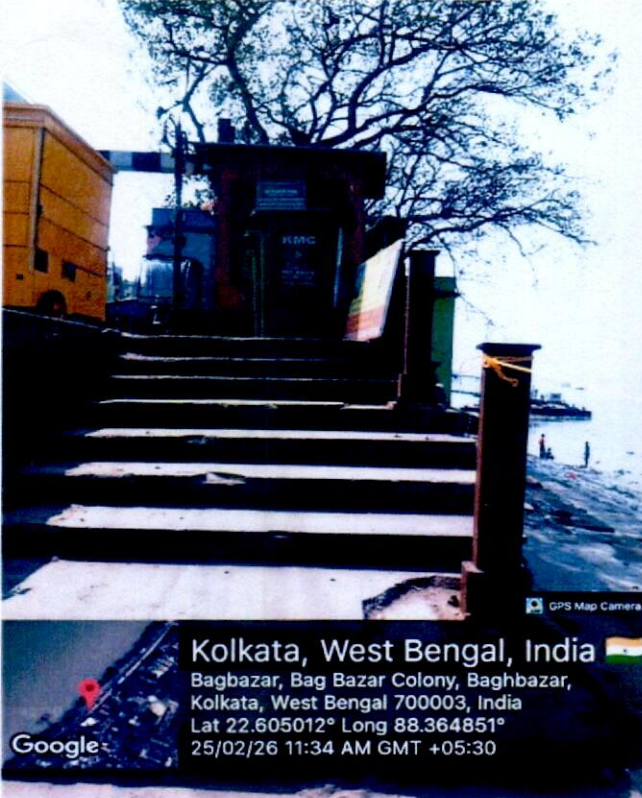


SARBAMANGALA GHAT / KASHIPUR GHAT WARD -06

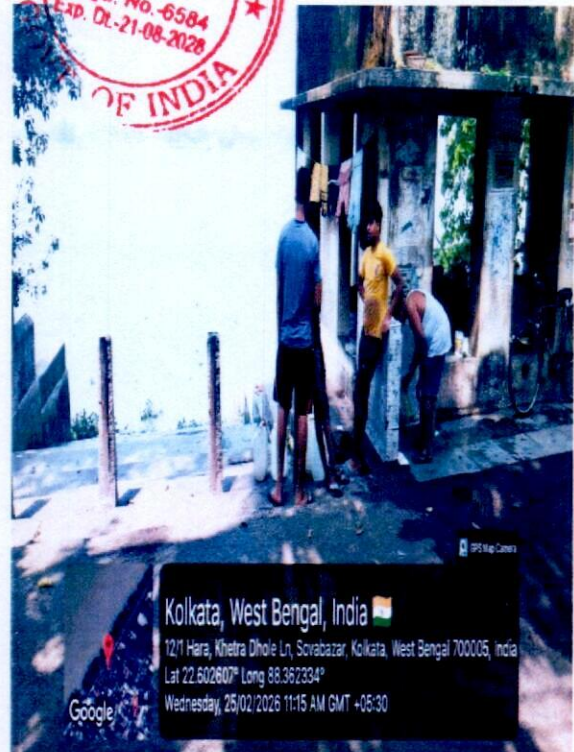
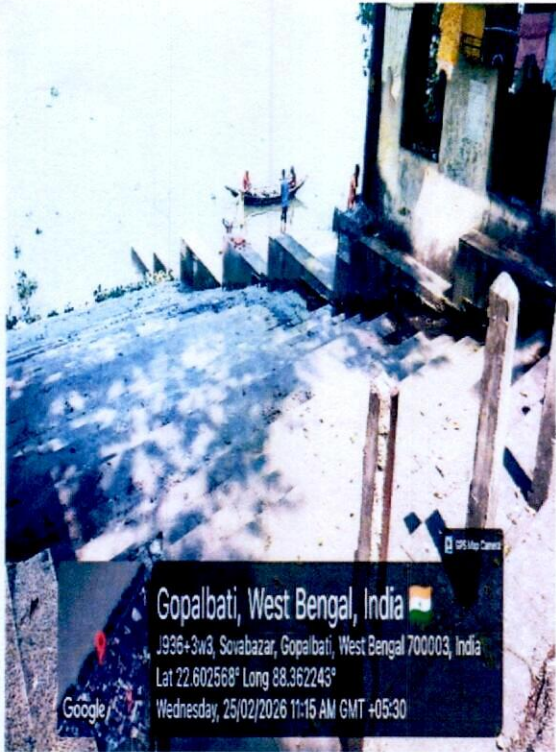
NOTARY
 S. Chaudhuri
 Bishannagar Court
 Kolkata
 Regd. No. -6584
 Exp. Dt. -21-08-2028
GOVT. OF INDIA



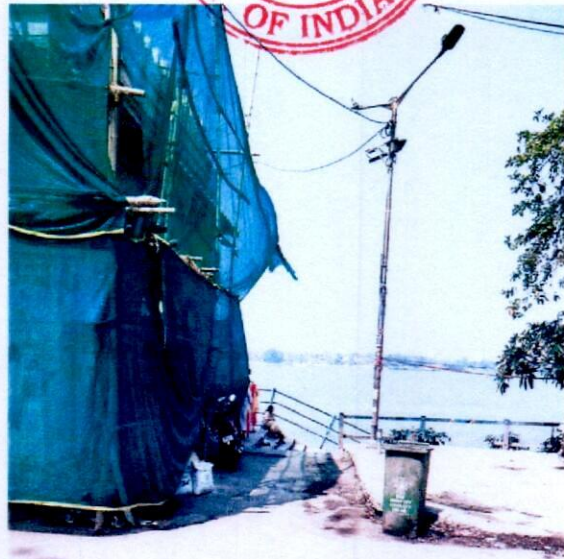
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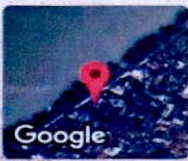
BAGBAZAR GHAT , WARD NO. 07



KASHI MITRA GHAT WARD No. 08



GPS Map Camera



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GPS Map Camera



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 Shobhabazar, Kolkata, West Bengal 700005, India
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 Wednesday, 25/02/2026 11:30 AM GMT +05:30



GPS Map Camera




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 Shobhabazar, Kolkata, West Bengal 700005, India
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KUMARTULI GHAT, WARD NO.09



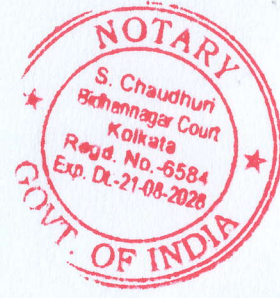
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SOVABAZAR GHAT / SUTANUTI GHAT, WARD NO. 09

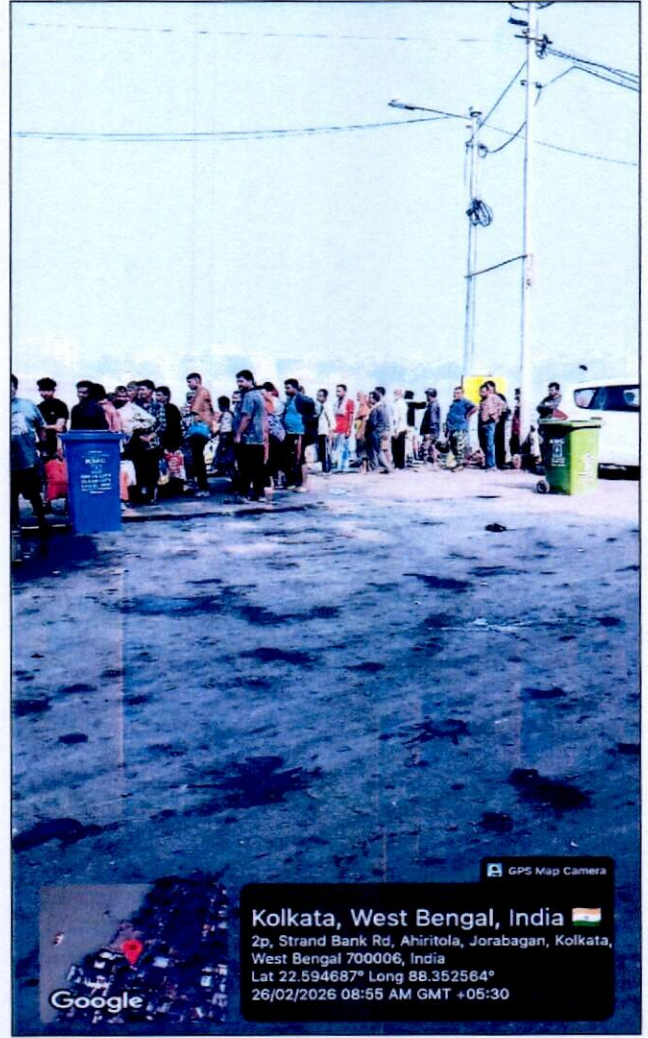
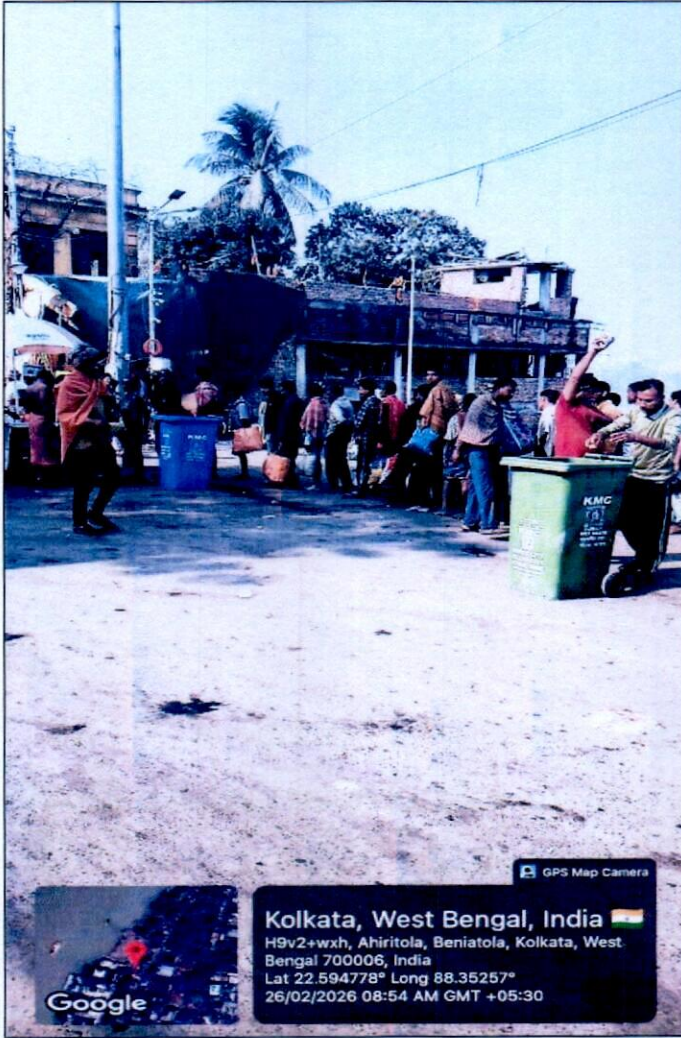
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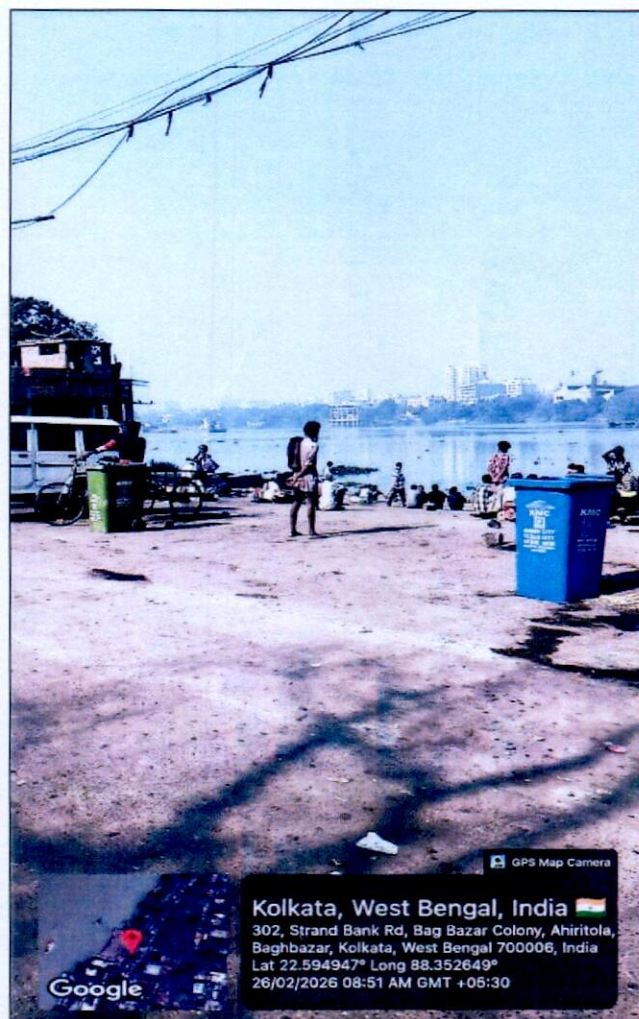
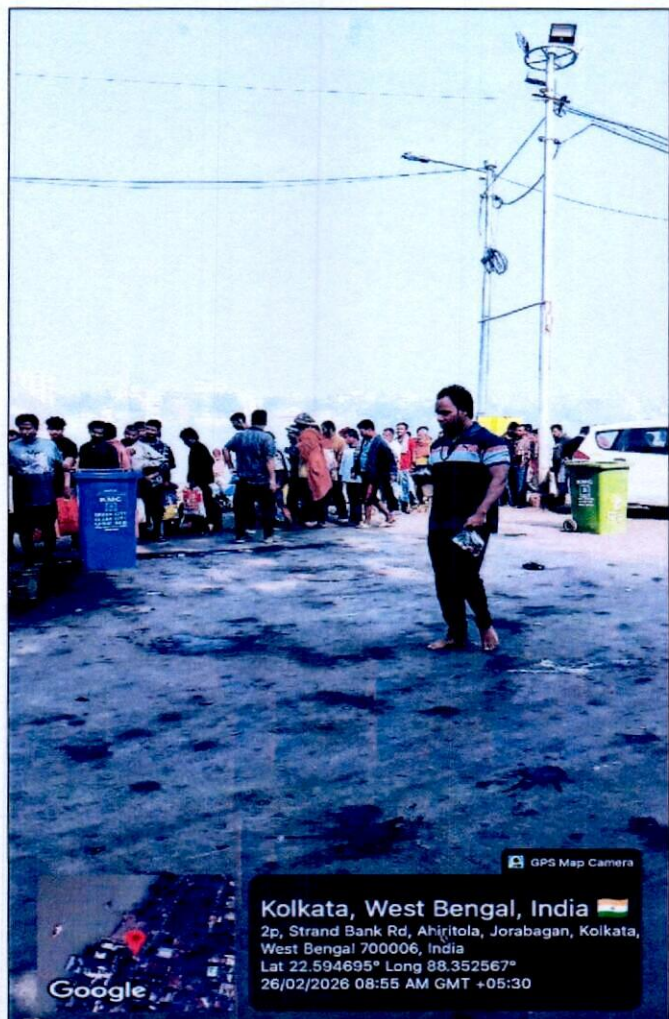
SOVABAZAR LAUNCH GHAT, WARD NO. 09



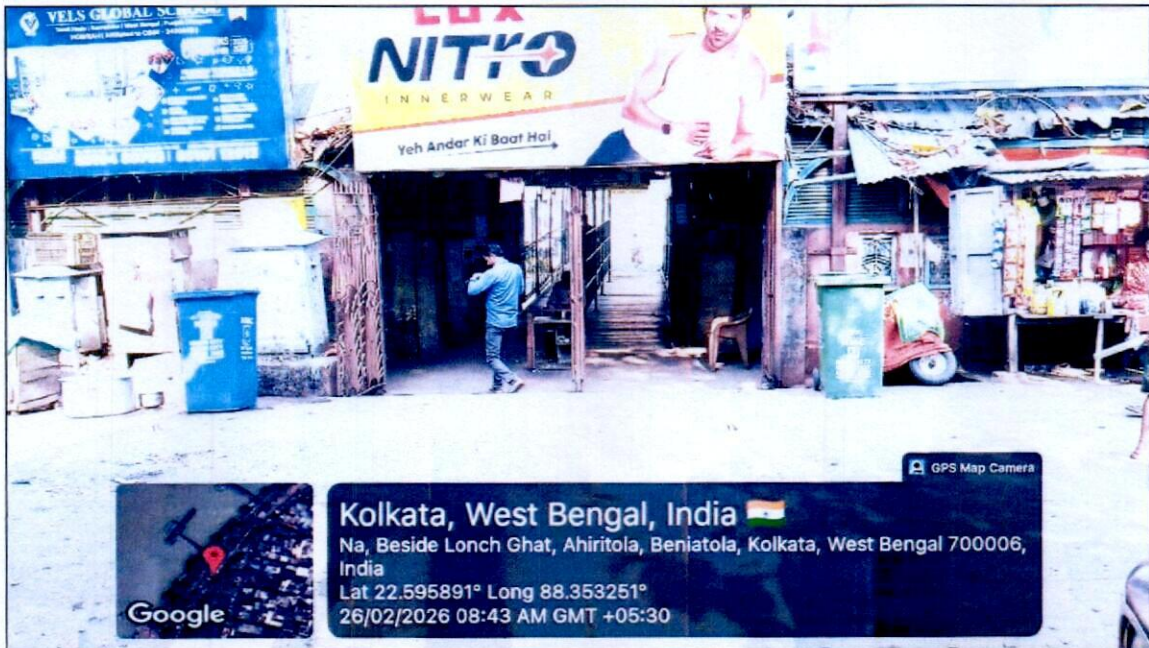
GHATS UNDER BOROUGH-II ALONG RIVER GANGA



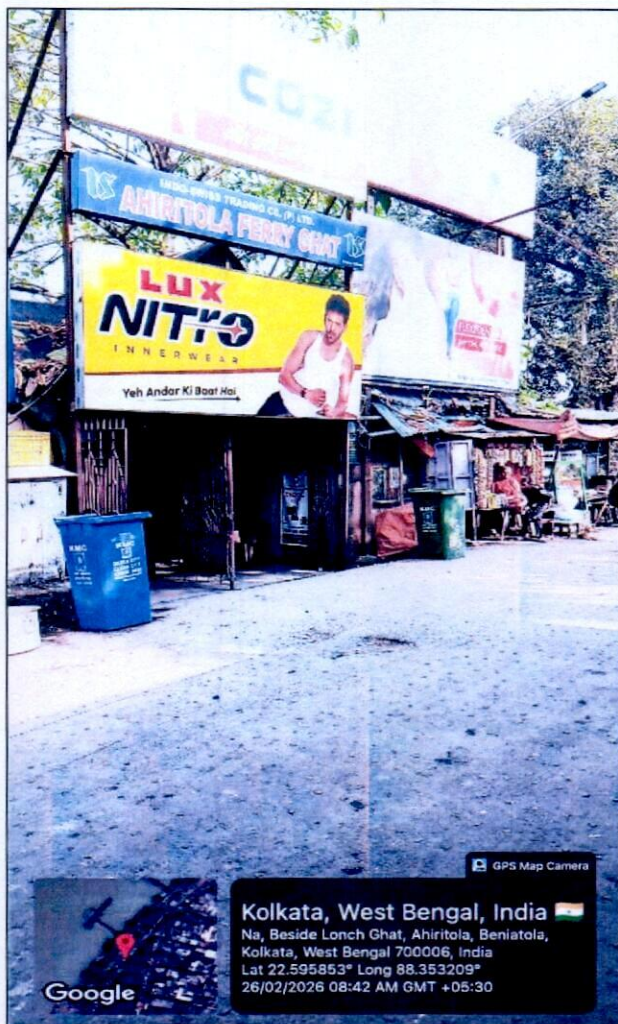
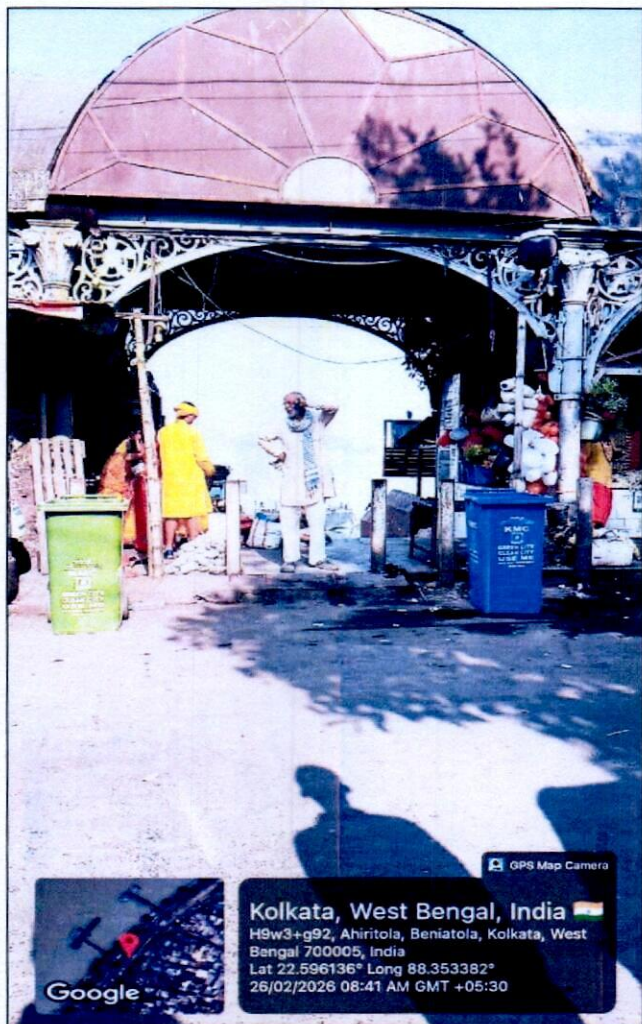
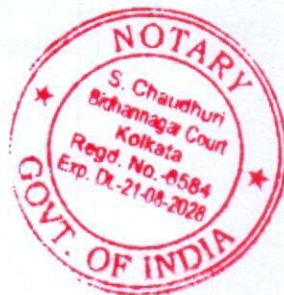
NIMTALA GHAT, WARD 20



NIMTALA GHAT, WARD 20



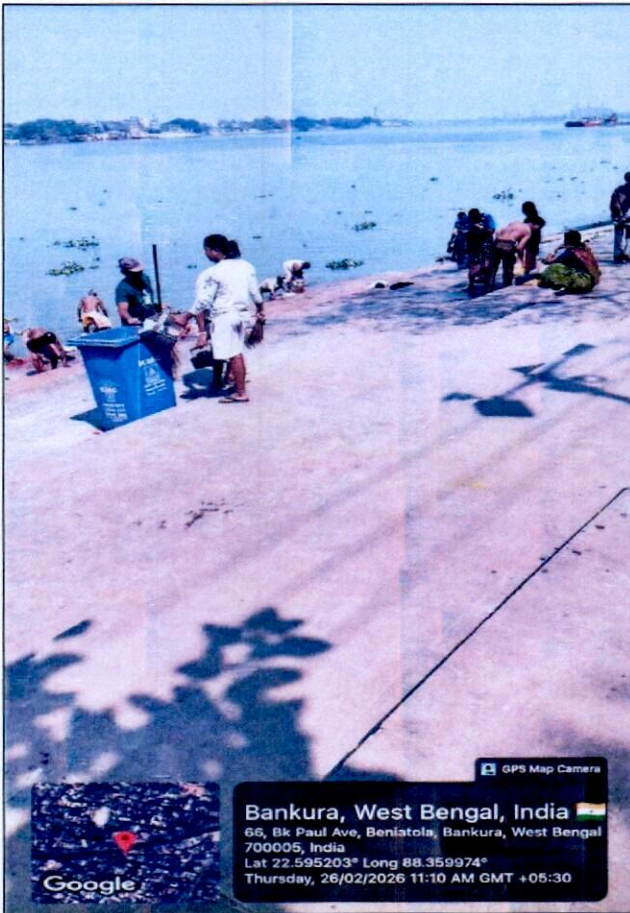
AHIRITOLA GHAT , WARD 19



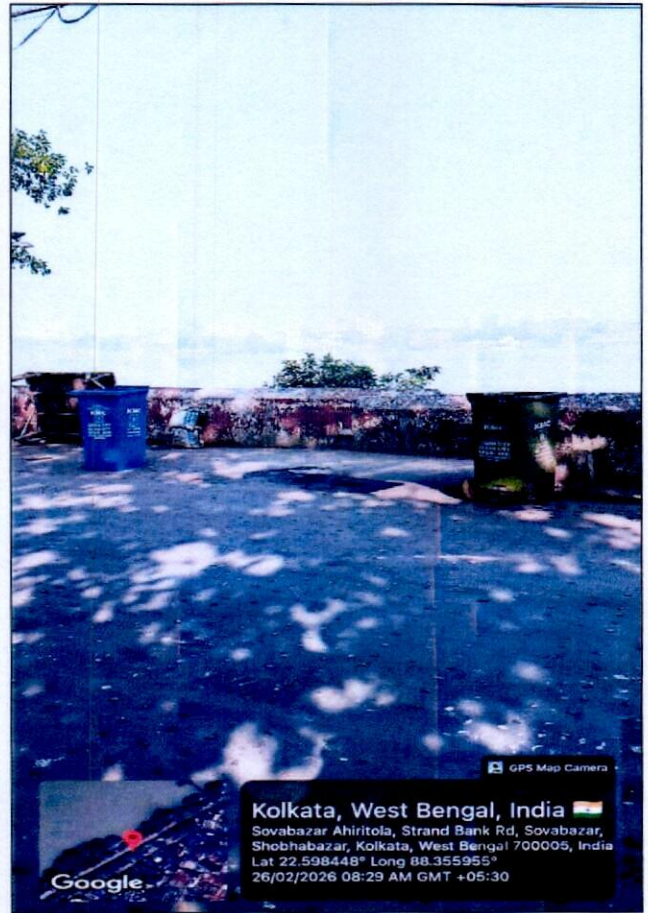
AHIRITOLA GHAT, WARD 19



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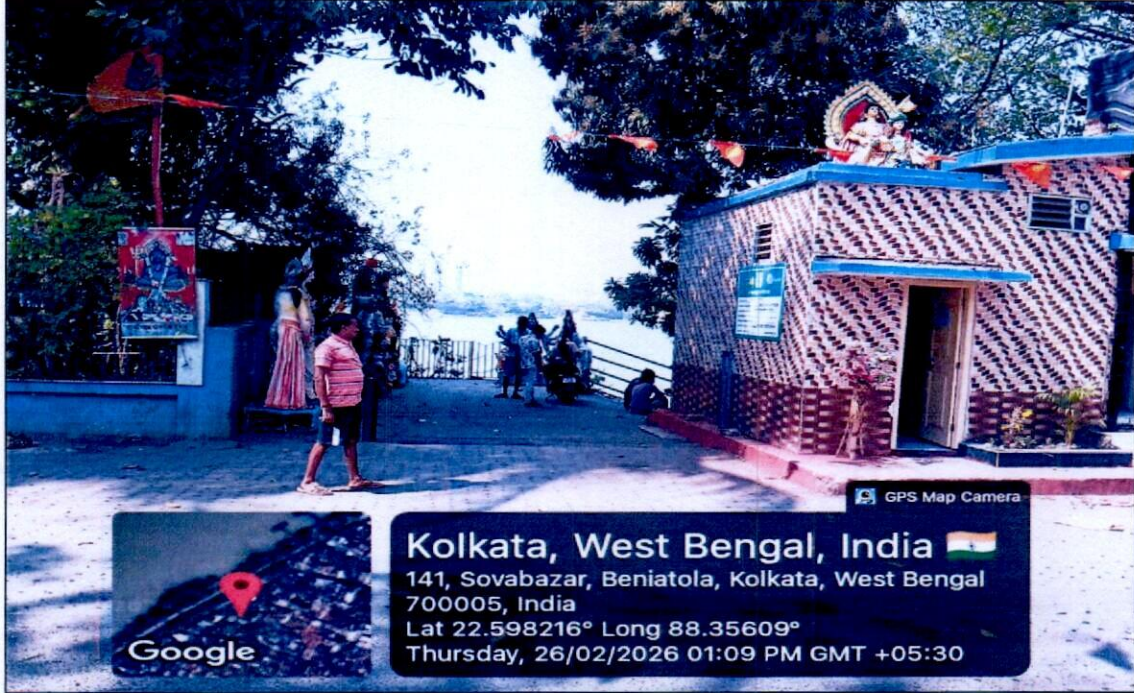


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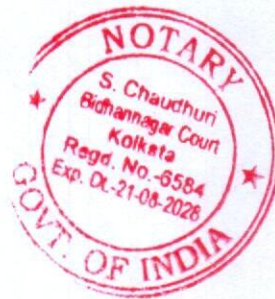


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NATHER BAGAN GHAT (ADJACENT AHIRITOLA GHAT & SOVABAZAR GHAT), WARD 19



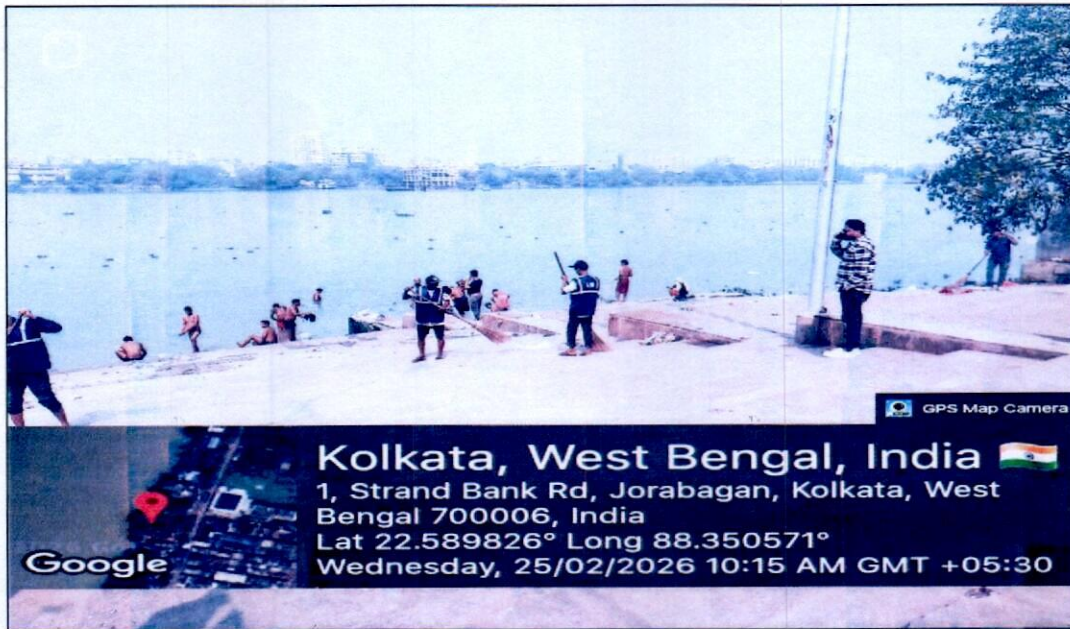
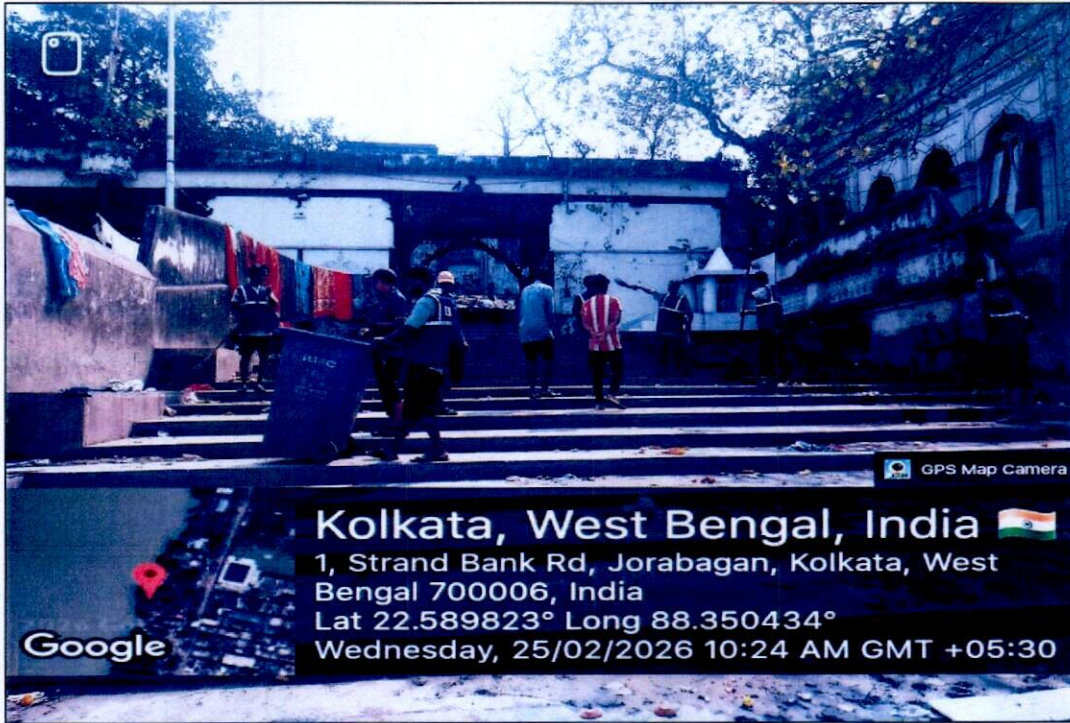
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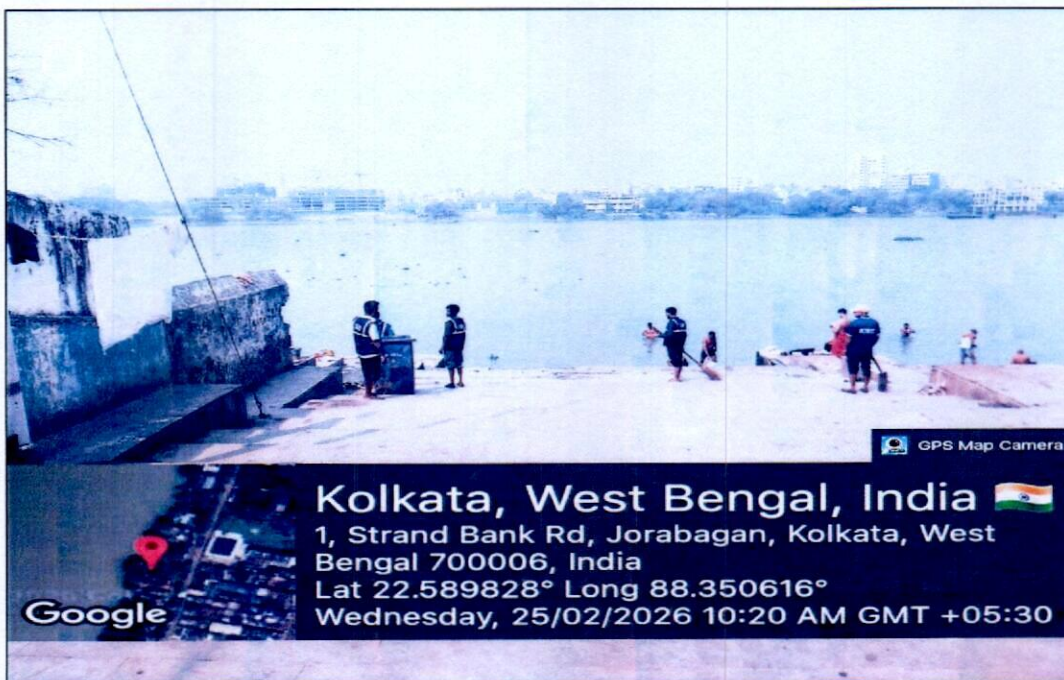
GHATS UNDER BOROUGH-IV ALONG RIVER GANGA



JAGANNATH GHAT, WARD-22



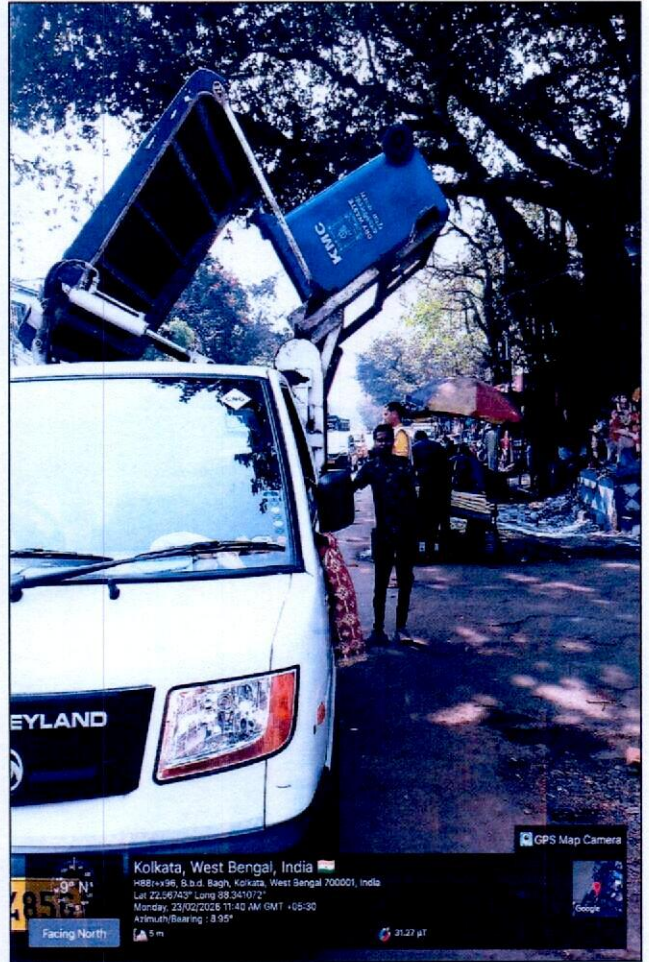
PRASANNA KUMAR TAGORE GHAT, WARD 21



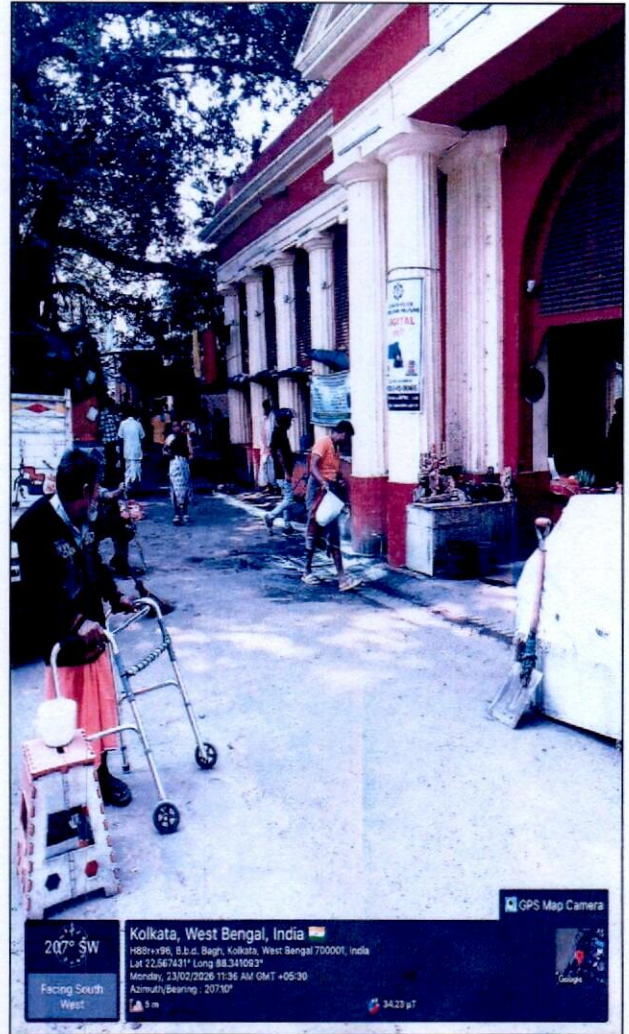
PRASANNA KUMAR TAGORE GHAT, WARD 21



GHATS UNDER BOROUGH-V ALONG RIVER GANGA



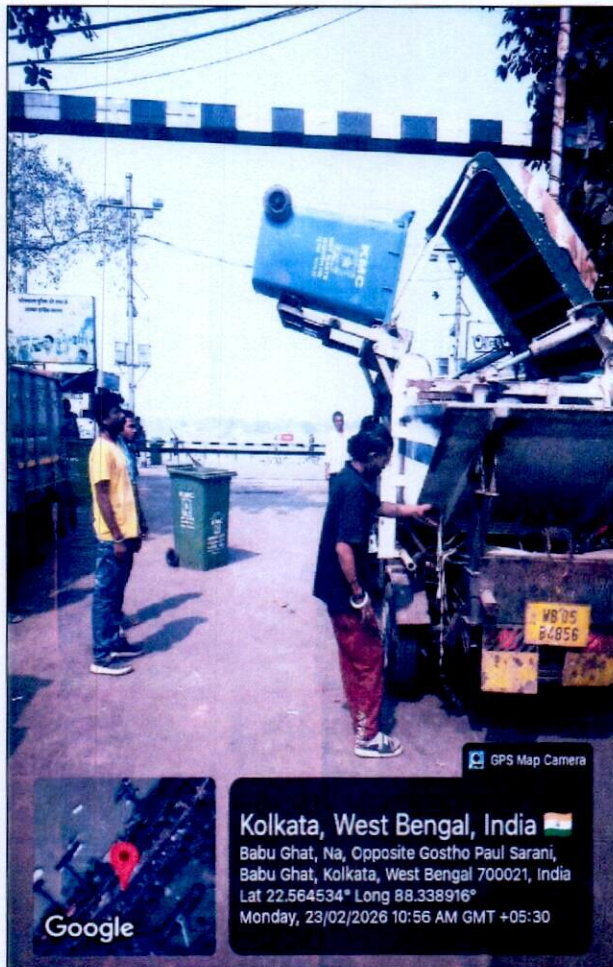
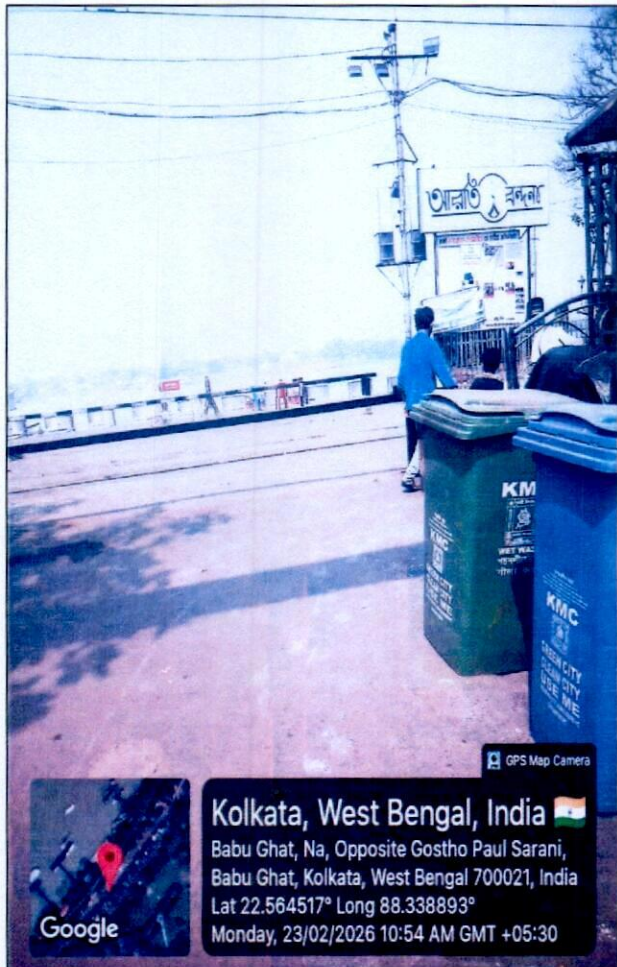
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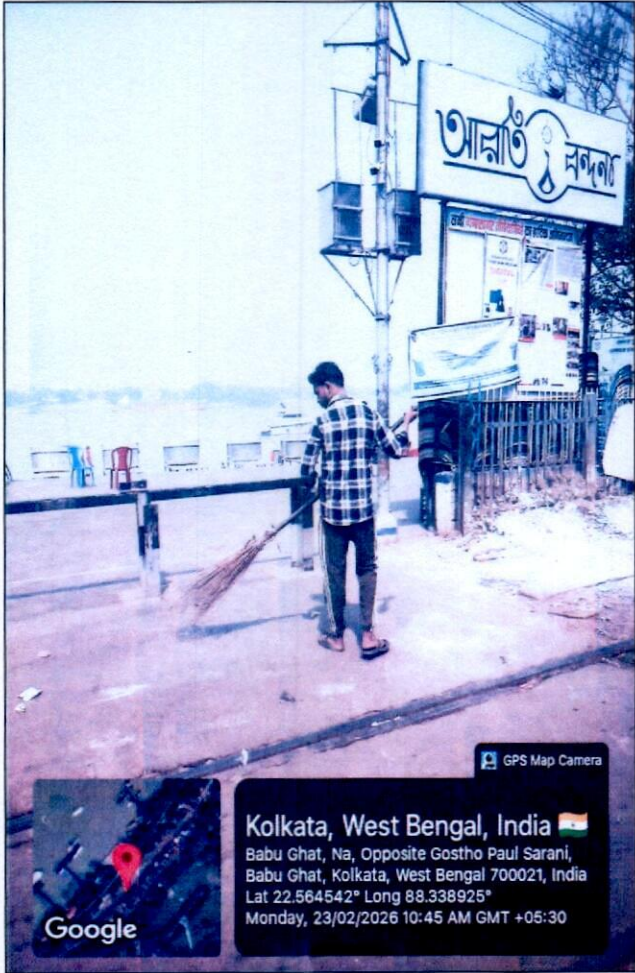
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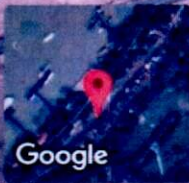
ARMANIAN GHAT, WARD NO-45



BAJA KADAMTALA GHAT, WARD NO-45



GPS Map Camera

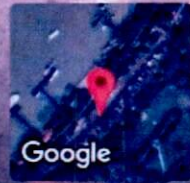


Google

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GPS Map Camera



Google

Kolkata, West Bengal, India 🇮🇳
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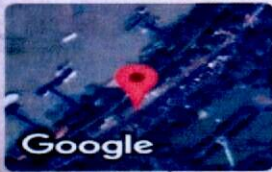
BAJA KADAMTALA GHAT, WARD NO-45



GPS Map Camera

Kolkata, West Bengal, India

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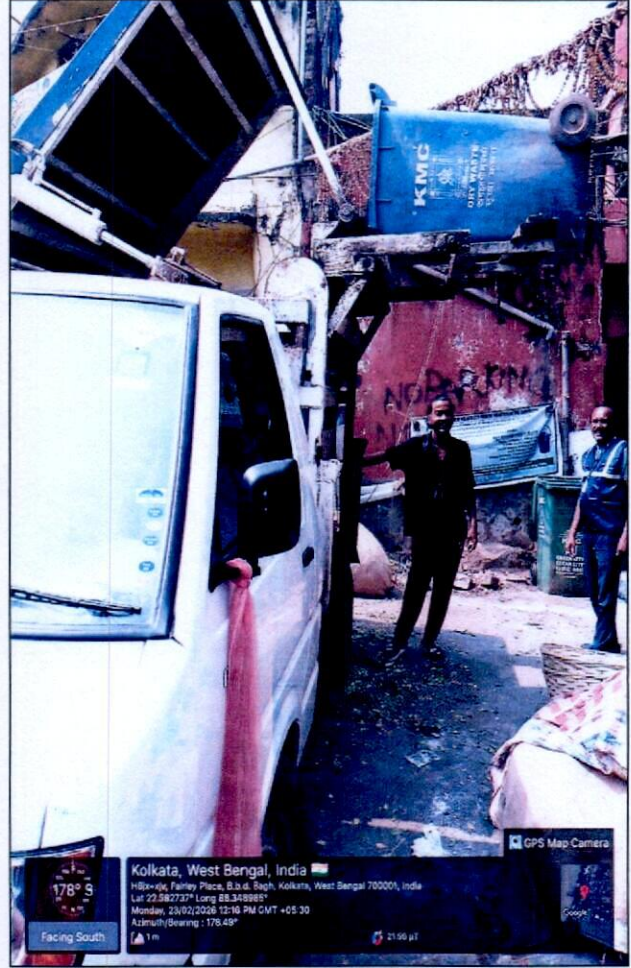
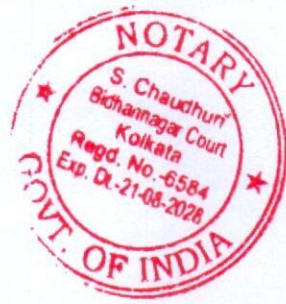


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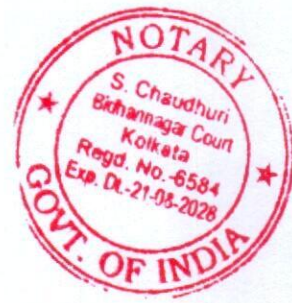
Kolkata, West Bengal, India

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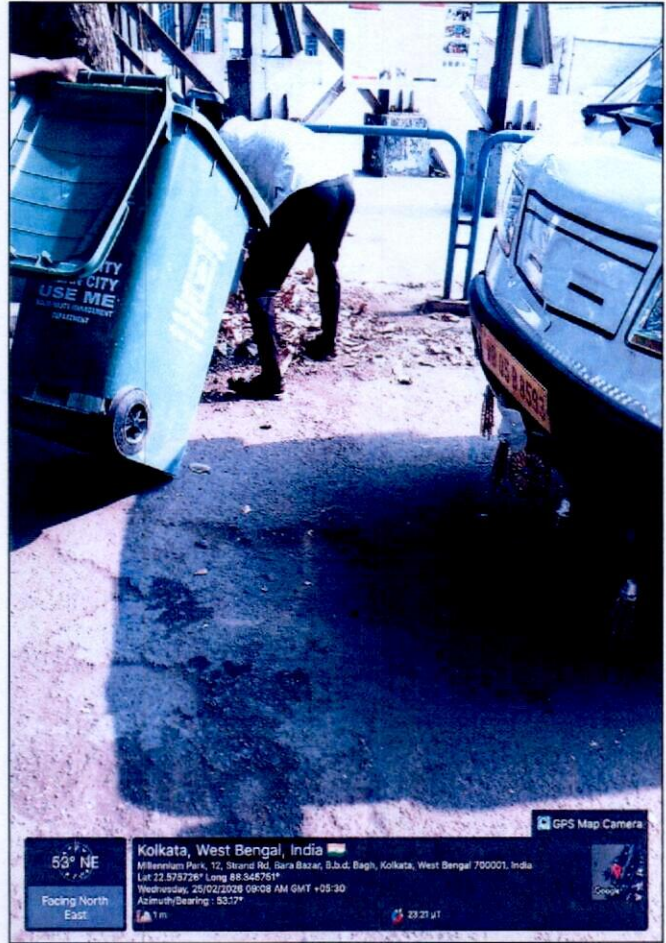
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CHOTELAL GHAT, WARD NO-45



FAIRLY GHAT, WARD NO-45



FAIRLY GHAT, WARD NO-45

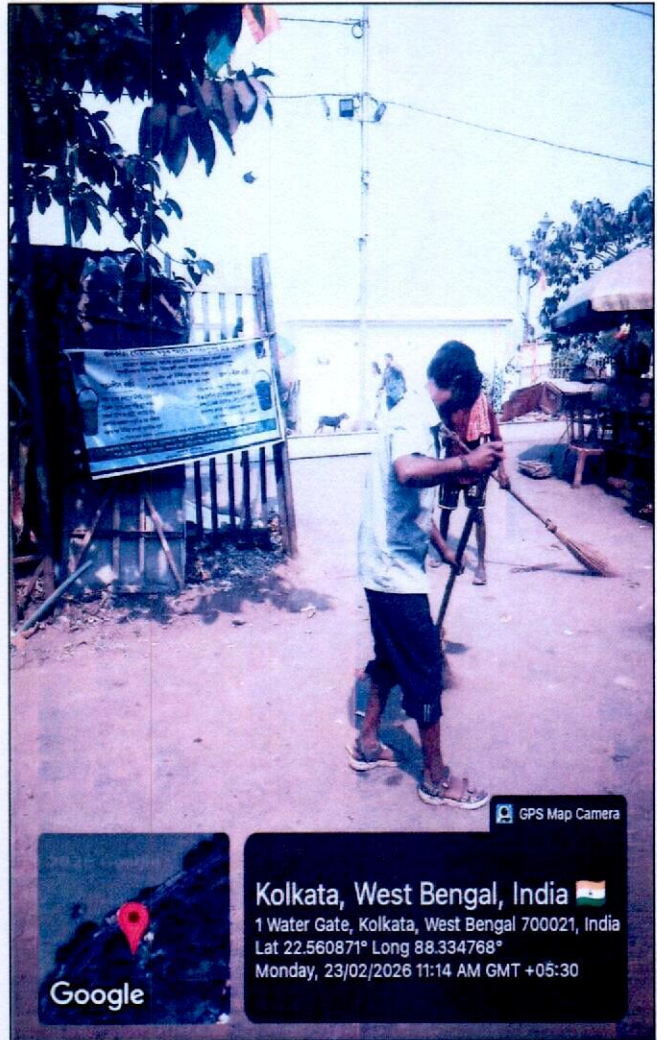


Kolkata, West Bengal, India 🇮🇳
1 Water Gate, Kolkata, West Bengal 700021, India
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Monday, 23/02/2026 11:16 AM GMT +05:30

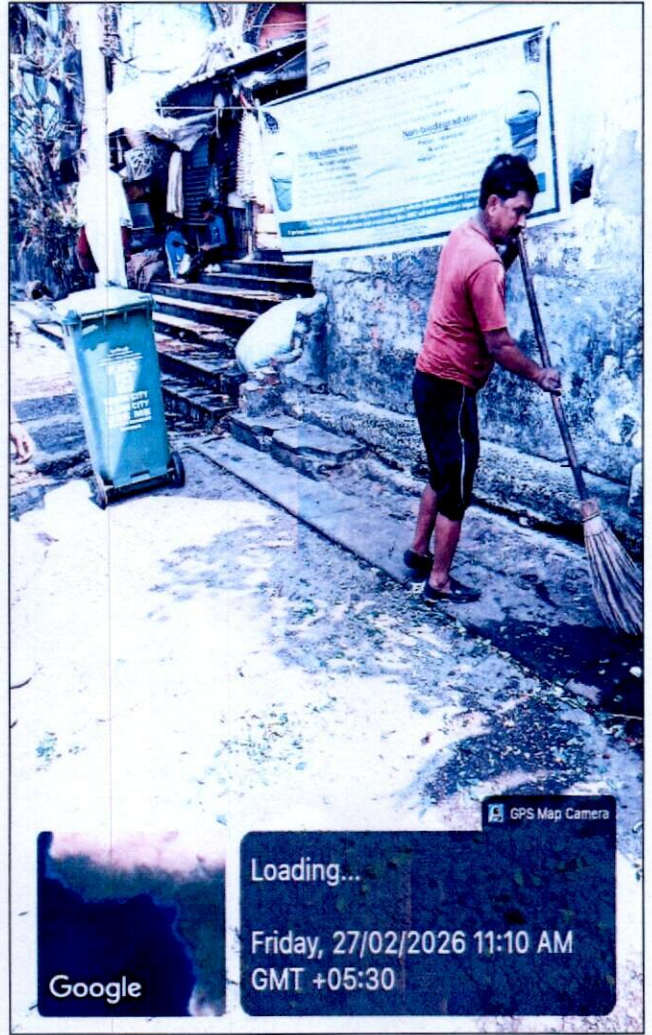
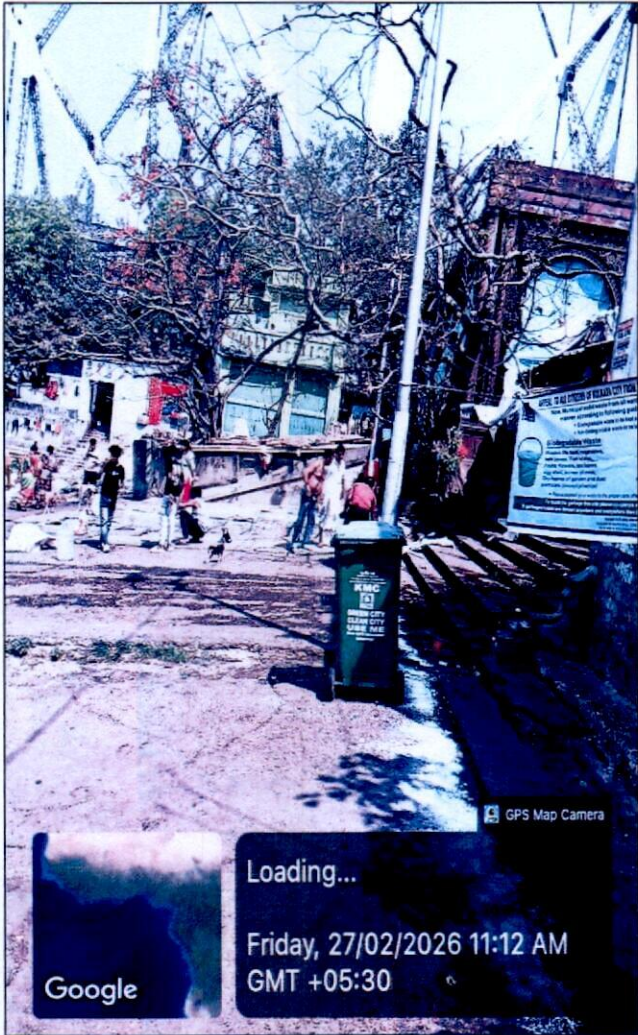


Kolkata, West Bengal, India 🇮🇳
1 Water Gate, Kolkata, West Bengal 700021, India
Lat 22.560957° Long 88.334542°
Monday, 23/02/2026 11:21 AM GMT +05:30

JUDGES GHAT, WARD NO-45



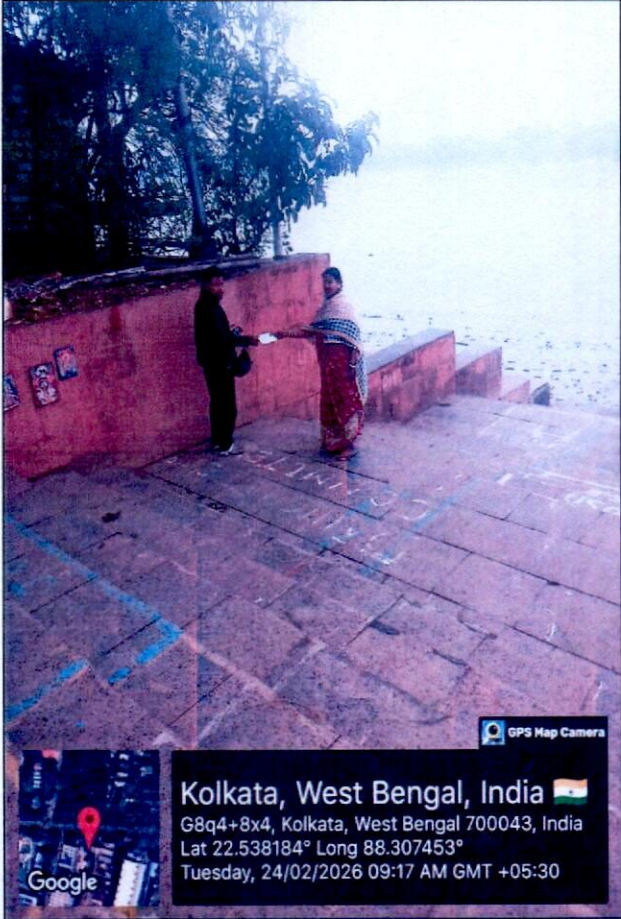
JUDGES GHAT, WARD NO-45



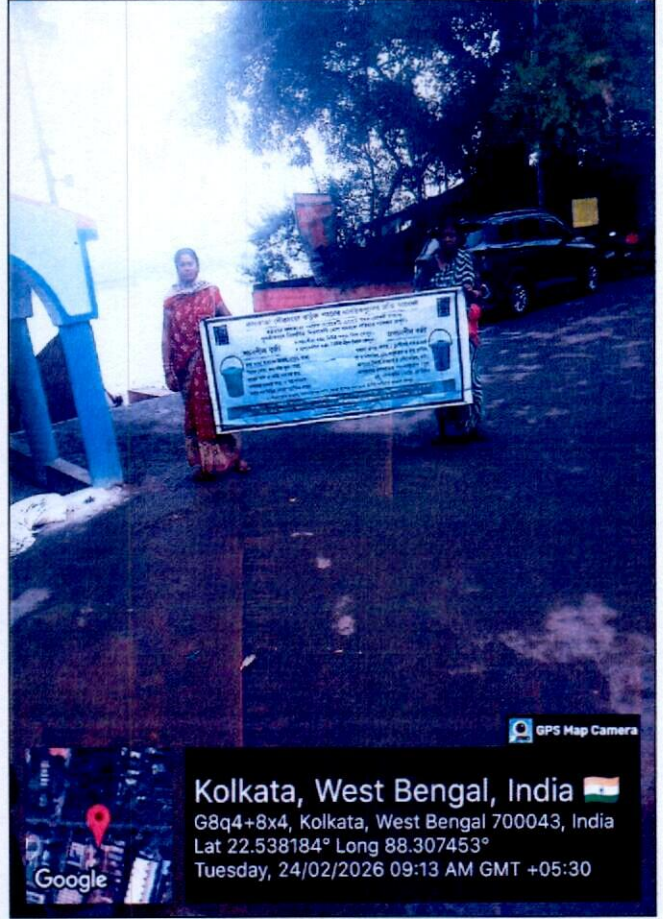
MULLICK GHAT FLOWER MARKET, WARD NO. 42



GHATS UNDER BOROUGH-IX ALONG RIVER GANGA

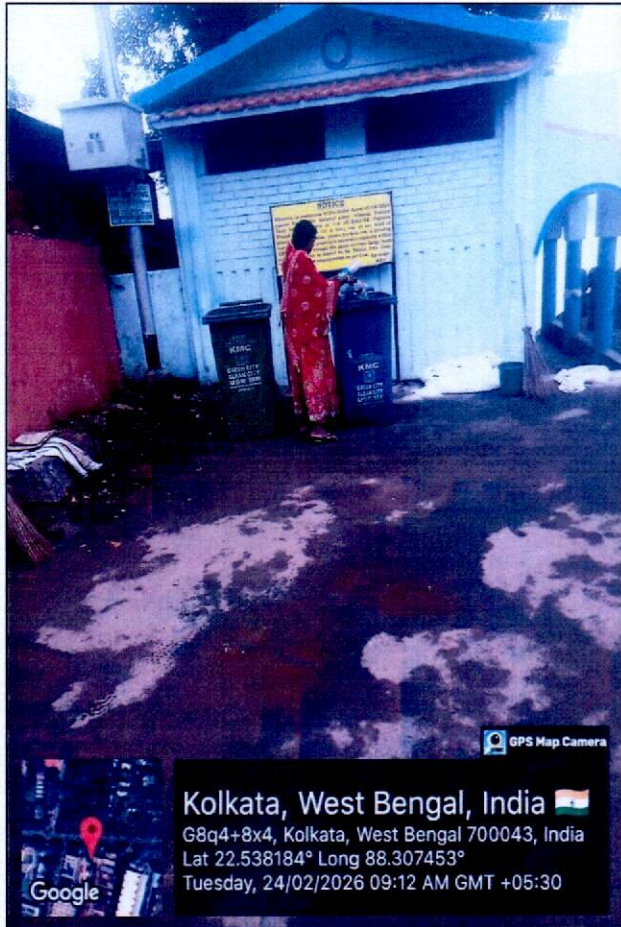


Kolkata, West Bengal, India 🇮🇳
 G8q4+8x4, Kolkata, West Bengal 700043, India
 Lat 22.538184° Long 88.307453°
 Tuesday, 24/02/2026 09:17 AM GMT +05:30



Kolkata, West Bengal, India 🇮🇳
 G8q4+8x4, Kolkata, West Bengal 700043, India
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 Tuesday, 24/02/2026 09:13 AM GMT +05:30

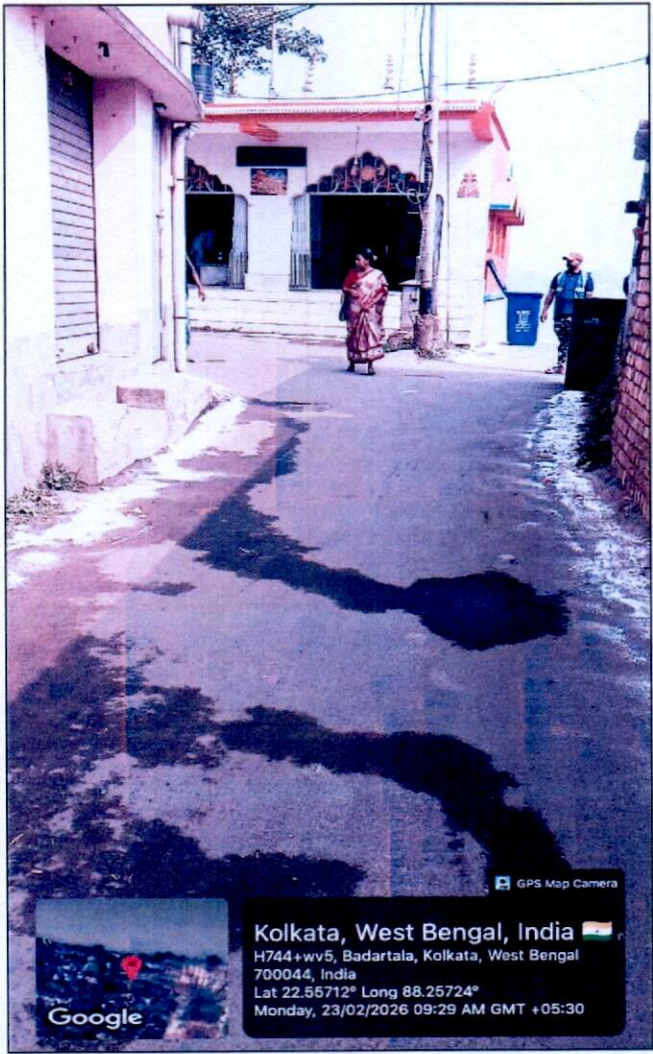
DOI GHAT, WARD 80



DOI GHAT, WARD 80



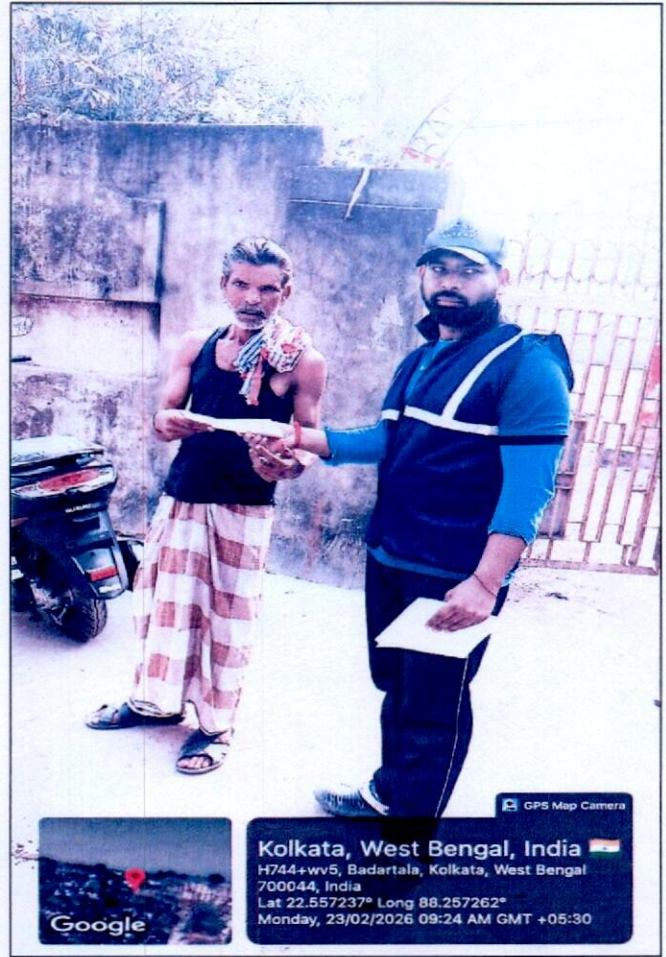
GHATS UNDER BOROUGH-XV ALONG RIVER GANGA



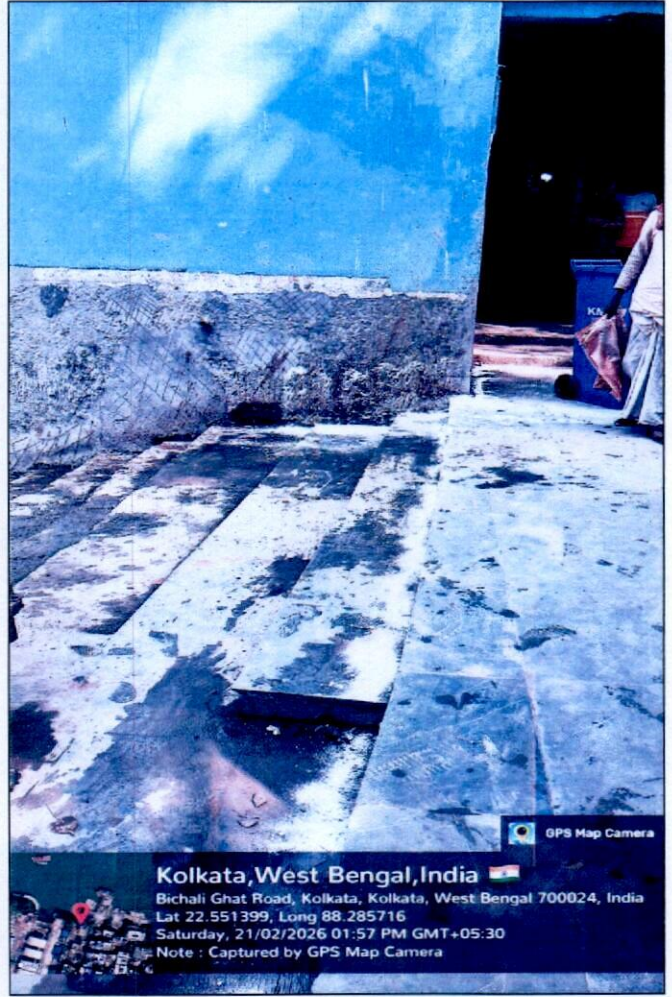
GPS Map Camera
 Kolkata, West Bengal, India
 H744+vv5, Badartala, Kolkata, West Bengal
 700044, India
 Lat 22.55712° Long 88.25724°
 Monday, 23/02/2026 09:29 AM GMT +05:30

GPS Map Camera
 Kolkata, West Bengal, India
 H744+vv5, Badartala, Kolkata, West Bengal
 700044, India
 Lat 22.55724° Long 88.257276°
 Tuesday, 24/02/2026 09:19 AM GMT +05:30

KACHARI GHAT, WARD NO-141



KACHARI GHAT, WARD NO-141



BICHALI GHAT, WARD NO- 135



BICALI GHAT, WARD NO- 135



Detailed comprehensive reports with regard to the following issues :





Sl No.	Name of Ghats	Ward Number & Location	Steps/measures/action taken to abate pollution at various ghats in the river Hooghly (both banks) (ghat wise) including IEC, public outreach activities.	Steps/measures taken to prevent draining of untreated sewage into the river Hooghly (Ganga) (Outfall/drain-wise)	Solid waste management issues – Steps/measures taken for regular cleaning of Municipal Solid Waste, stopping open dumping & dumping of waste into the river, placing of coloured Bins at suitable locations, netting of drains etc	Steps/measures taken w.r.t. Plastic Waste Management (Ghat wise & outfall/drain wise)	Steps/measures/action taken for cleanliness, beautification and maintenance of each Ghats of river Hooghly (Ganga) (both banks) (ghat wise)	Geo Tagged Photographs
1	Rajban Ghat	ward no. 4 & BESIDE ALAM BAZAR BSFCAMP					Regularly cleaning (ONCE A DAY)	
2	Alambazar Quarter Ghat	ward no.4 NEAR ALAM BAZAR GHAT	Distribution of leaflets, auto miking is continuing at regular interval simultaneously placing of I.E.C board & wall paintings have been completed	KMDA have already been informed for installation of STP/LS at Lock gate outfall point, ward no. 04. Inspection with the officials of KMDA has been completed. Presently the floating materials are being cleaned as a regular manne round the clock	1. Cleaning of garbage/MSW at respective ghats are being continued round the week 2. Metal screen have already been installed and cleaned as regular mannner 3. Two nos. of coloured bins are already been placed at all the ghats under this municipality 4. Required IEC have been organised to stop littering garbage	1. We have already display banners, flexes banning plastic carry bags below 20 micron items and Single Use Plastic at all the ghats of river Ganga which has been declaired as plastic free zone 2. Auto miking has been done at regular interval in this regards 3. Installed metal screens at the meeting point of the surface/cover drain to the river ganga	Regularly cleaning (ONCE A DAY)	
3	Alambazar Ghat / Ram Lochan Ghat	ward no.04 & 05 ALAM BAZAR					Regularly cleaning (ONCE A DAY)	

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27/02/26
Baranagar Municipality

Signature

**Executive Officer
Baranagar Municipality**



4	Masjid Ghat	ward no 5 OPPOSITE OFALAM BAZAR MASJID					Regularly cleaning (ONCE A DAY)	
5	Thakur Abanindra Nath Maha Shamsan Ghat	ward no 5 NEAR CHINI KUTHI LINE	Distribution of leaflets, auto mixing is continuing at regular interval	KMDA have already been informed for installation of STP/LS at Lock gate outfall point, ward no. 04 Inspection with the officials of KMDA has been completed	1. Cleaning of garbage/MSW at respective ghats are being continued round the week 2. Metal screen have already been installed and cleaned as regular manner 3. Two nos. of coloured bins are already been placed at all the ghats under this municipality 4. Required IEC have been organised to stop littering garbage	1. We have already display banners, flexes banning plastic carry bags below 20 micron items and Single Use Plastic at all the ghats of river Ganga which has been declared as plastic free zone 2. Auto mixing has been done at regular interval in this regards 3. Installed metal screens at the meeting point of the surface/cover drain to the river ganga.	Regularly cleaning (ONCE A DAY)	
6	Gouranga Ghat/SRI CHAITAINA GHAT	ward no. 31 BESIDE SAMSHAN GHAT	simultaneously placing of I.E.C. board & wall paintings have been completed	Presently the floating materials are being cleaned as a regular manner round the clock.			Regularly cleaning (ONCE A DAY)	
7	Kancher Mandir	ward no. 31 NEAR KACHER MANDIR					Regularly cleaning (ONCE A DAY)	

[Signature]
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Baranagar Municipality

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Executive Officer
Baranagar Municipality






8	Jay Mitra Kali Bari	ward no. 31 Jay Mitra Kali Bari				Regularly cleaning (ONCE A DAY)		
9	Shib Mandir Ghat	ward no. 31 BESIDE Jay Mitra Kali Bari				Regularly cleaning (ONCE A DAY)		
10	Kutghat Launch ghat	ward no. 31 Kutghat Launch ghat	Distribution of leaflets, auto miking is continuing at regular interval simultaneously placing of I.E.C. board & wall paintings have been completed	KMDA have already been informed for installation of STP/LS at Lock gate outfall point ward no - 04. Inspection with the officials of KMDA has been completed. Presently the floating materials are being cleaned as a regular manne round the clock.	1. Cleaning of garbage/MSW at respective ghats are being continued round the week. 2. Metal screen have already been installed and cleaned as regular manner. 3. Two nos. of coloured bins are already been placed at all the ghats under this municipality. 4. Required IEC have been organised to stop littering garbage.	1. We have already display banners, flexes banning plastic carry bags below 20 micron items and Single Use Plastic at all the ghats of river Ganga which has been declared as plastic free zone. 2. Auto miking has been done at regular interval in this regards. 3. Installed metal screens at the meeting point of the surface/cover drain to the river ganga.	Regularly cleaning (ONCE A DAY)	
11	Kutghat	ward no. 31 Kutghat				Regularly cleaning (ONCE A DAY)		
12	Gents Ghat	ward no 34 NEAR RAMESHWAR SCHOOL				Regularly cleaning (ONCE A DAY)		

[Signature]
Executive Officer
Baranagar Municipality

[Signature]
Executive Officer
Baranagar Municipality



13	Ladies Ghat	ward no 34 NEAR RAMESHWAR SCHOOL				Regularity cleaning (ONCE A DAY)		
14	Shila Ghat/SOAT/DAHA GHAT	ward no 34 NEAR PEEARLESS MILAN TITHA OLDAGE HOME	Distribution of leafates auto miking is continuing at regular interval, simultaneously placing of I E C board & wall paintings have been completed	KMDA have already been informed for installation of STP/LS at Lock gate outfall point, ward no - 04 inspection with the officials of KMDA has been completed. Presently the floating materials are being cleaned as a regular manne round the clock	1. Cleaning of garbage/MSW at respective ghats are being continued round the week 2. Meta: screen have already been installed and cleaned as regular manner 3. Two nos. of coloured bins are already been placed at all the ghats under this municipality 4. Required IEC have been organised to stop littering garbage	1. We have already display banners, flexes banning plastic carry bags below 20 micron items and Single Use Plastic at all the ghats of river Ganga which has been declared as plastic free zone 2. Auto miking has been done at regular interval in this regards. 3. Installed metal screens at the meeting point of the surface/cover drain to the river ganga.	Regularity cleaning (ONCE A DAY)	
15	Paramank Ghat	ward no 34 BESIDE RAMKRISHNA MAHA SAHMSHAN KMC				Regularity cleaning (ONCE A DAY)		

[Signature]
27/02/26
Inspector
Baranagar Municipality

[Signature]
Executive Officer
Baranagar Municipality



Outfalls discharge to Ganga

Sl No.	Name of outfalls	Ward Number & Location	Steps/measures/action taken to abate pollution at various ghats in the river Hooghly (both banks) (ghat wise) including IEC, public outreach activities.	Steps/measures taken to prevent draining of untreated sewage into the river Hooghly (Ganga) (Outfall/drain-wise)	Solid waste management issues – Steps/measures taken for regular cleaning of Municipal Solid Waste, stopping open dumping & dumping of waste into the river, placing of coloured Bins at suitable locations, netting of drains etc	Steps/measures taken w.r.t. Plastic Waste Management (Ghat wise & outfall/drain wise)	Steps/measures/action taken for cleanliness, beautification and maintenance of each Ghats of river Hooghly (Ganga) (both banks) (ghat wise)	Geo Tagged Photographs
1	LOCK GATE	ward no. 4, LOCK GATE	Distribution of leaflets, auto miking is continuing at regular interval. Simultaneously placing of I.E.C. board & wall paintings have been completed.	KMDA have already been informed for installation of STP/LS at Lock gate outfall point, ward no. 04. Inspection with the officials of KMDA has been completed. Presently the floating materials are being cleaned as a regular manne round the clock.	1. Cleaning of garbage/MSW at respective ghats are being continued round the week 2. Metal screen have already been installed and cleaned as regular mannner 3. Two nos. of coloured bins are already been placed at all the ghats under this municipality 4. Required IEC have been organised to stop littering garbage	1. We have already display banners, flexes banning plastic carry bags below 20 micron items and Single Use Plastic at all the ghats of river Ganga which has been decleared as plastic free zone 2. Auto miking has been done at regular interval in this regards 3. Installed metal screens at the meeting point of the surface/cover drain to the river ganga	Regularly cleaning (ONCE A DAY)	
2	Alambazar Jute Factory	ward no. 5 284 Maharaj Nanda Kumar Rd Alambazar					Maintained by Jute mill	
3	Hara kumar thakur stand	ward no. 31, Jay mitra kali bari kuthi ghat					Regularly cleaning (ONCE A DAY)	
4	Abasar Park	ward no. 31 Near Abasar Park, kuthi ghat					Regularly cleaning (ONCE A DAY)	

Chakraborty
27/09/24
Inspector
Baranagar Municipality

Chakraborty
Executive Officer
Baranagar Municipality

GHATS



Name of URB	SL No	Name of Ghats	if import ant (high footfall, tourist aspect), menti on yes/no	ward No	Location(Lat,Long)	Approx Length & breadth of Ghat(mtr)	Whet her bin stand with bins placed at site. Ment ion	Whet her IEC stand placed at site. Ment ion	Whether any discharge point at ghat{mentio n distance(mtr) from the ghat to the discharge point of outfall}	Whethe r any Toilet block with Chlorin ation chamber near to the Ghat.	Whether cleaning done twice a day
KAMARHATI MUNICIPALITY	1	DAKSHINESWAR FERRY GHAT	YES	14	Lat-22.653531*Long-88.35765*	L-40 MTR, B-1.5 MTR	NO	NO	MOST NEAREST	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	2	DAKSHINESWAR TEMPLE GHAT	YES	14	Lat-22.655771*Long-88.35703*	L-20 MTR, B- 10 MTR	NO	NO	NA	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	3	DAKSHINESWAR RANI RASMONI GHAT	YES	14	Lat-22.654809*Long-88.357191	L-20 MTR, B - 7 MTR	NO	NO	NA	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	4	D D MONDAL GHAT	YES	12	Lat-22.661198*Long-88.35668*	L-20 MTR, B- 10 MTR	YES	YES	MOST NEAREST	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	5	BHATIR GHAT	YES	12	Lat-22.672788*Long-88.36167	L-12 MTR, B- 4 MTR	NO	NO	ADJACENT	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	6	ARIADDAHA POLICE FARY GHAT	YES	12	Lat-22.664344*Long-88.357574	L- 20 MTR, B- 5 MTR	YES	YES	3MTR	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	7	MADHU ROY GHAT 3	YES	12	Lat-22.665512*Long-88.357829	L-20 MTR, B- 14 MTR	YES	YES	ADJACENT	YES	YES ONCE A DAY
KAMARHATI MUNICIPALITY	8	ARIADDAHA FARY GHAT	YES	10	Lat-22.666638*Long-88.358178	L-14 MTR, B-1.5 MTR	YES	YES	5 MTR	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	9	ARIADDAHA PATHBARI GHAT	YES	10	Lat-22.66808*Long-88.359	L-15 MTR, B- 10 MTR	YES	YES	7 MTR	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	10	SARAT GHOSAL GHAT	YES	9	Lat-22.66954*Long-88.359659	L-14 MTR, B- 8MTR	YES	YES	ADJACENT	NO	YES ONCE A DAY

KAMARHATI MUNICIPALITY	11	CHAR MANDIR GHAT	YES	9	Lat-22.673937*Long-88.364788	L-10 MTR, B-6 MTR	NO	NO	2 MTR	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	12	ARIADAHARA RATHOLA GHAT	YES	9	Lat-22.671753*Long-88.361109*	L-15 MTR, B-9 MTR	YES	YES	NA	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	13	MALLICK COLONY GHAT	YES	9		L-10 MTR, B-5 MTR	NO	NO	ADJACENT	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	14	BHAGWAR GHAT	YES	9	Lat-22.672788*Long-88.36167	L-14 MTR, B-9 MTR	YES	YES	ADJACENT	NO	YES ONCE A DAY
KAMARHATI MUNICIPALITY	15	PITURI GHAT	YES	1	Lat-22.680851*Long-88.365241	L-20 MTR, B-15 MTR	YES	YES	5 MTR	YES	YES ONCE A DAY
KAMARHATI MUNICIPALITY	16	BIBEKANANDA GHAT	YES	1	Lat-22.682081*Long-88.366042*	L-20 MTR, B-7 MTR	NO	NO	7 MTR	NO	YES ONCE A DAY



Details of Outfalls

Sl. No.	Name of Outfall	Ward Number	Location (Lat, Long)	Started from	End to	Cross section of out fall (width & height) (mtr.)	Average quantity of discharge (only KLD)	Whether screen installed. Mention Yes/No	If screen installed, size of screen (mtr.)/Date of installation	Name of the nearest Ghat and mention distance (mtr.) from the Ghat to the discharge point of Outfall	Remarks, if any
1	CHAR MANDIR GHAT	9		Char mondir Chat Lane	GANGA	W-2.5', H-3'	7.5 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
2	MALLICK COLONY GHAT	9		Sree Gopal Mallick Road	GANGA	W-1', H-2.5'	6.5KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
3	S.C.B.M. GHAT	10		Satish Ch.Basu Mallick Ghat Rd.	GANGA	W-8", H-10"	2.5 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
4	ARIADAHAN PATHBARI GHAT	10		Patbari Lane	GANGA	900Dia	12 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
5	ARIADAHAN FARY GHAT	10		Feeder Road	GANGA	1200Dia	15 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
6	GALI GHAT	2		Mil Aproch by lane	GANGA	W-10', H-10"	25 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
7	NO NAME	2		Mil Aproch Road (INDIA FOLLS)	GANGA	W-3', H-3'		NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	
8	MADHU ROY GHAT	12		Mrinal Chatterjee Rd.	GANGA	W-1.5', H-2'	10.5 KLD	NO (All installed screen has been their and destroyed)		WITHIN 1 TO 10 MTR.	



9	PHARI GHAT	12		U N Mukherjee Rd.	GANGA	W-10", H-11"	2 KLD	NO (All installed screen has been theft and destroyed)	WITHIN 1 TO 10 MTR.	
10	D.D.MONDAL GHAT	12		D.D.Mondal Ghat Road	GANGA	W-1.5', H-2.3'	8.5 KLD	NO (All installed screen has been theft and destroyed)	WITHIN 1 TO 10 MTR.	
11	WIMCO GHAT PUMP HOUSE	14		R.N.Tagore Road	GANGA	Apc. W-1.5', H-2.3'	8.5 KLD	NO (All installed screen has been theft and destroyed)	WITHIN 1 TO 10 MTR.	
12	Mahamlian Geri Ghat	14		Dakshineswar rel. station	GANGA	W-2.5', H-3'	7.5 KLD	NO (All installed screen has been theft and destroyed)	WITHIN 1 TO 10 MTR.	



Ghats

Name of ULB	SL No	Name of Ghats	if important (high footfall, tourist aspect), mention yes/no	ward No	Location (Lat, Long)	Approx length and breadth of Ghat (mtr.) / approx area	Whether bin stand with bins placed at site. Mention yes/no	Whether IEC stand placed at site. Mention yes/no	Whether any discharge point at ghat {mention distance (mtr) from the ghat to the discharge point of outfall}	Whether any Toilet block with Chlorination chamber near to the Ghat.	Whether cleaning done twice a day
	1	Narasingha Dutta Ghat (Balak Bramhachari Ghat)	No	1	22.711176 88.36501	259 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	2	Tehar Para Ghat	No	1	22.710187 88.365015	320 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	3	Nutan Kalbari Ghat (Haridas Santra Ghat)	No	1	22.705805 88.365744	310 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	4	Sahab Bagan Ghat (Sidha Ghat)	No	1	22.703505 88.36675	432 Sq.m.	Bins installed without stand	Yes	may be connected with 2 no. of 500 dia R.C.C pipe	No	Once a day
	5	Raja Bagan Ghat	No	1		210 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	6	Natun Ghat	No	1		90 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	7	Kasari Para Ghat	No	1		210 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	8	Sukchar Bazar Para Ghat	No	1	22.707589 88.365018	584 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	9	Niharika Ghat	No	1		550 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	10	Baro Mandir Ghat	Yes	3	22.702546 88.36587	417Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	11	Tran Babur Ghat	Yes	3	22.699798 88.365927	596 Sq.m.	Bins installed without stand	Yes	Beside Ghat	No	Once a day




Name of ULB	SL No	Name of Ghats	if important (high footfall, tourist aspect), mention yes/no	ward No	Location (Lat, Long)	Approx length and breadth of Ghat (mtr-)/ approx area	Whether bin stand with bins placed at site. Mention yes/no	Whether IEC stand placed at site. Mention yes/no	Whether any discharge point at ghat {mention distance (mtr) from the ghat to the discharge point of outfall}	Whether any Toilet block with Chlorination chamber near to the Ghat.	Whether any cleaning done twice a day
Panihati Municipality	12	Tran Babur Kalibarir Ghat	Yes	3	22.69942 88.366033	539 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	13	Gobinda Homer Ghat	No	3	22.698375 88.366003	540 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	14	Mahua Ghat	No	3	22.697838 88.366661	270 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	15	Senbabur Ghat	Yes	3		542 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	16	Gouranga Ghat	Yes	3	22.696395 88.366224	225 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	17	Mahotsavtala Ghat	Yes	4	22.696383 88.366174	540 Sq.m.	Bins installed without stand	Yes	Beside Ghat	Yes	Once a day
	18	Panihati - Konnagar Ferry Ghat	Yes	4			Bins installed without stand	Yes	No	No	Once a day
	19	Panihai Bazarpara Ghat	Yes	4	22.694248 88.366549	860 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	20	Burning Ghat	Yes	5	22.692536 88.366607	270 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	21	Boser Ghat (Tali Ghat)	No	5	22.69102 88.366679	228 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	22	Giri Bala Ghat	No	5		130 Sq.m.	Bins installed without stand	Yes	Beside Ghat	No	Once a day
	23	Giri Bala Thakur Barir Ghat	No	5	22.689663 88.366665	270 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
24	Anandamaye Ghat (Sadhu Ghat)	No	6	22.686126 88.366583	108 Sq.m.	Bins installed without stand	Yes	Beside Ghat	No	Once a day	

NOTARY
 Charanpur
 Kolkata
 No. 4584
 21/06/2020
 Whether
 cleaning
 done twice
 a day



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Name of ULB	SL No	Name of Ghats	if important (high footfall, tourist aspect), mention yes/no	ward No	Location (Lat, Long)	Approx length and breadth of Ghat (mtr.) / approx area	Whether bin stand with bins placed at site. Mention yes/no	Whether IEC stand placed at site. Mention yes/no	Whether any discharge ppoint at ghat {mention distance (mtr) from the ghat to the discharge ppoint of outfall}	Whether any Toilet block with Chlorination chamber near to the Ghat.	Whether cleaning done twice a day
	25	Dumurtala Ghat	No	6	22.687584 88.366562	208 Sq.m.	Bins installed without stand	Yes	No	No	Once a day
	26	P.B Ghat (Shibtala Ghat)	No	7	22.684227 88.366172	552 Sq.m.	Bins installed without stand	Yes	Beside Ghat	No	Once a day
	27	Pyne Thakur Barir Ghat (Pvt.)	No	1		100 Sq.m.	Bins installed without stand	Yes	No	No	No
	28	Anandannave Ashramer Ghat (Pvt.)	No	6			Bins installed without stand	Yes	No	No	No
	29	Marwary Babur Ghat (Pvt.)	No	6			Bins installed without stand	Yes	No	No	No
	30	Iskcon Mandirer Ghat (Pvt.)	No	3		90 Sq.m.	Bins installed without stand	Yes	No	No	No

[Signature]
21/10/2022

Sanitary Inspector
Panhati Municipality

[Signature]
21/10/2022

Executive Officer
Panhati Municipality

[Signature]
Panhati Municipality



Name of ULB	SL No	Name of Ghats	If important (high footfall, tourist aspect), mention yes/no	ward No	Location (Lat, Long)	Approx Length & breadth of Ghat(mtr)	Whether bin stand with bins placed at site. Mention yes/no	Whether IEC stand placed at site. Mention yes/no	Whether any discharge point at ghat(mention distance(mtr)/ft on the ghat to the discharge point of outfall)	Whether any Toilet block with Chlorination chamber near to the Ghat.	Whether cleaning done twice a day
UTTARPARA KOTRUNG MUNICIPALITY	1	Bhola Dom Ghat	NO	17	22.657095 88.349961	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	2	College Ghat	YES	17	22.656434 88.349827	50x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	3	Kaithala Ghat (mukto keshi kaibarj)	YES	17	22.657584 88.345573	30x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	4	Patni Ghat	YES	17	22.658914 88.350161	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	5	Mandir Bari Ghat	YES	16	22.660696 88.35046	50x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	6	Babu Ghat	YES	16	22.663261 88.349883	50x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	7	Ram Ghat	YES	15	22.663251 88.349873	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	8	Kheya Ghat	YES	15	22.668222	30x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	9	Ramsia Ghat(Dohala)	YES	13	22.669894 88.351461	70x30	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	10	Dharmatala Ghat	YES	13	22.669894 88.351695	30x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	11	Dargatala Ghat(Balaka)	YES	12	22.669884 88.351685	60x30	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	12	Kumarpara Ghat	NO	12	22.669894 88.351695	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	13	B. B. Street Ghat	YES	5		60x30	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	14	Ananda Ghat(Battala)	YES	5	22.683564 88.356671	30x20	YES	YES	yes	NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	15	Baidik Para Ghat	YES	5	22.683574 88.356771	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	16	Sankhari Para Ghat	YES	5	22.683594 88.356791	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	17	Gazi Abdul Sahab Ghat	NO	1	22.683564 88.356761	30x20	YES	YES		NO	YES
UTTARPARA KOTRUNG MUNICIPALITY	18	Shibatala Burning Ghat	YES	8		30x20	NO	YES		NO	YES

Ghats




DILIP YADAV
 CHAIRMAN
 UTTARPARA KOTRUNG MUNICIPALITY
 Uttarpara-Kotrung Municipality

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Details of Outfalls

Name of ULB	Sl. No.	Name of Outfall	Ward Number	Location (Lat, Long)	Started from	End to	Cross section of out fall (width & height) (mtr.)	Average quantity of discharge (only mld)	Whether screen installed. Mention Yes/No	If screen installed, size of screen (mtr.)/Date of installation	Name of the nearest Ghat and mention distance (mtr.) from the Ghat to the discharge point of Outfall	Remarks, if any
U.K.M	1	BAIDIK PARA GHAT	5	22.683564, 88.356671	G.T.ROAD EAST SIDE	GANGA	1.00 x 1.30		YES	1.95M/ 21.06.2019	BAIDIK PARA GHAT	
U.K.M	2	DHARMO RAI MANDIR GHAT	13	22.669894, 88.351695	G.T.ROAD EAST SIDE	GANGA	2.20 x 3.50		YES	12.0M/ 27.06.2019	DHARMO RAI MANDIR GHAT	
U.K.M	3	RAMSITA GHAT	13	22.668222, 88.351461	G.T.ROAD EAST SIDE	GANGA	2.90 x 1.20	2.0/mld(approx.)	YES	4.5M/ 19.06.2019	RAMSITA GHAT	
U.K.M	4	CHATTERJEE GHAT	17	22.658914, 88.350161	G.T.ROAD EAST SIDE	GANGA	1.00 x 3.80	1.728/mld(approx.)	YES	5.6M/ 19.06.2019	CHATTERJEE GHAT	
U.K.M	5	RAM GHAT	15	22.663251, 88.349873	G.T.ROAD EAST SIDE	GANGA	1.20 x 1.40		YES	1.95M/ 18.06.2019	RAM GHAT	
U.K.M	6	MANDIR BARI GHAT	16	22.660696, 88.35046	G.T.ROAD EAST SIDE	GANGA	1.90 x 3.80	12.96/mld(approx.)	YES	10.4M/ 18.06.2019	MANDIR BARI GHAT	
U.K.M	7	MUKTO KESHI GHAT	17	22.657095, 88.349961	G.T.ROAD EAST SIDE	GANGA	1.20 x 1.40	0.972/mld(approx.)	YES	1.95M/ 18.06.2019	MUKTO KESHI GHAT	
U.K.M	8	COLLEGE GHAT	17	22.656434, 88.349827	G.T.ROAD EAST SIDE	GANGA	3.20 x 1.20		YES	5.25M/ 18.06.2019	COLLEGE GHAT	
U.K.M	9	SHIBNARAYAN ROAD	17	22.657584, 88.345573	G.T.ROAD WEST SIDE	BALY KHAL	1.00 x 1.80		YES	1.73M/ 18.06.2019	SHIBNARAYAN ROAD	


SHRIPYADAI
 CHAIRMAN
 UTTARPARA-KOTRUNG MUNICIPALITY
 Charman
 Uttarpara-Kotlung Municipality

